



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday, 11th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 2:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">Review.Pet./168/2019</a> IN WA/354/2018 (D/O), WITH Review.Pet./136/2022 (D/O), WA/354/2018 (D/O), WA/154/2022 (D/O)	SMTI. SHELLEY DAS CHOWDHURY <b>Versus</b> SIRAZUL AMBIA AND 8 ORS.	MR. A C BURAGOHAIN MR. H. BURAGOHAIN MS A DEVI	MR. K N CHOUDHURY (R-1) MR. I H SAIKIA (R-1) MR. I ALAM MR. B BORAH MR. K KALITA (R-1) MR. M R CHOUDHURY (R-1) SC, N C T E MS L HMAR (R-1) SC, EDU
2	<a href="#">PIL/65/2023</a> FIXED	BALEN BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. N N B CHOUDHURY MR SAURADEEP DEY	GA, ASSAM DY.S.G.I. SC, AAU
3	<a href="#">WA/331/2023</a>	PRANJIT SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K R PATGIRI MR G SARMA MR S DEKA	SC, NCHAC SC, HIGHER EDUCATION
4	<b>WITH</b> <a href="#">WA/240/2023</a>	JUNU DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. K R PATGIRI MR G SARMA MR S DEKA	SC, HIGHER EDU SC, N C HILLS
5	<b>WITH</b> <a href="#">WA/329/2023</a>	ARUP KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. A CHAMUAH MR. S P SHARMA	SC, HIGHER EDU SC, N C HILLS
	<b>WITH</b> <a href="#">I.A.(Civil)/2483/2023</a> in WA/329/2023	ARUP KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. A CHAMUAH MR. S P SHARMA	SC, HIGHER EDU SC, N C HILLS
6	<b>WITH</b> <a href="#">WA/376/2023</a>	TAPAS JYOTI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. H	MR. K R PATGIRI MR G SARMA MR S DEKA	SC, N C HILLS SC, HIGHER EDUCATION

7	<a href="#">WA/419/2023</a>	DR PANKAJ KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 12 ORS F	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	SC, HIGHER EDU MR S N KRISHNATRAYA (r-11) GA, ASSAM MR. P K ROY (r-11) MR. S K CHAKRABORTY (r-11) MR A CHAKRABORTY (r-11) MS. M DUTTA (r-11) SC, SEBA SC, FINANCE
	<b>WITH</b>			
8	<a href="#">WA/420/2023</a>	DR. PANKAJ KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS B	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	GA, ASSAM SC, SEBA
9	<a href="#">Cont.Cas(C)/583/2023</a> FIXED	PADMA DHAR DAS <b>Versus</b> MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	
10	<a href="#">I.A.(Civil)/708/2024</a> in WA/1779/2024	PADMA KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR P R SARMA MR D MEDHI P. NAIDING	SC, ELEM. EDU
	<b>WITH</b> <a href="#">WA/1779/2024</a> (Filing Number)	PADMA KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS F	MR D MEDHI	
11	<a href="#">I.A.(Civil)/724/2024</a> in WA/2575/2024	SATYABAN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
	<b>WITH</b> <a href="#">WA/2575/2024</a> (Filing Number)	SATYABAN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS H	MR. M K CHOUDHURY	
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
12	<a href="#">PIL/70/2022</a> FIXED	RENSING BEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR. D DOLEY	GA, ASSAM MR. K K PARASAR (r-3) DY.S.G.I. SC, K A A C
13	<a href="#">WA/153/2022</a> FIXED	SANJEEB KUMAR DAS <b>Versus</b> SARAT CHANDRA HAZARIKA AND 2 ORS.	MR. A CHAMUAH MR. S D ROY MR. D DAS MS. J GAYAN	MR. B PRASAD, r-1 SC. I.W.T.
14	<a href="#">PIL(Suo Moto)/5/2023</a> FIXED	XXXXXX <b>Versus</b> IN RE- THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA	MR. P N GOSWAMI, ADDL. AG, ASSAM MR. I KALITA
15	<a href="#">PIL/34/2023</a> FIXED	DR. ABHIJIT NEOG <b>Versus</b> UNION OF INDIA AND 10 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM DY.S.G.I. SC, HEALTH
16	<a href="#">PIL/38/2023</a> FIXED	TAPAN TIMUNG <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A I KATHAR MR B RONGPHAR	SC, PWD SC, K A A C
17	<a href="#">I.A.(Civil)/563/2023</a> FIXED in WA/1478/2023	THE DIRECTOR CENTRAL PLANTATION CROPS RESEARCH INSTITUTE AND ANR. <b>Versus</b> JITEN DAS AND 15 ORS.	MS. R B BORA	MR HRISHIKESH DAS (R- 1 to 14) MR. M K SARMA (r-15A,15B) MR. M K SARMA (r-15A,15B) MR H DAS (r-15A,15B)

**WITH**  
[WA/1478/2023](#)  
(Filing Number)

THE DIRECTOR CENTRAL PLANTATION  
CROPS RESEARCH INSTITUTE AND ANR.  
**Versus**  
JITEN DAS AND 15 ORS. E

MS. R B BORA

**WITH**  
[I.A.\(Civil\)/1479/2023](#)  
(Filing Number)

THE DIRECTOR CENTRAL PLANTATION  
CROPS RESEARCH INSTITUTE AND ANR.  
**Versus**  
JITEN DAS AND 15 ORS. E

MS. R B BORA

18 [WA/33/2024](#)  
CAVT. NO.13452/023,  
FIXED, CAVT./1345/2023

GAMES VILLAGE RESIDENTS WELFARE  
SOCIETY AND 2 ORS.

MR. P D NAIR  
MR. A CHETRY  
MR G ALAM  
MR. H ROHMAN  
MR S R A NASER

MS. R J DAS  
SC, GDD  
FOR CAVEATOR

**Versus**  
THE STATE OF ASSAM AND 3 ORS.

19 [WP\(C\)/392/2024](#)  
FIXED

SMT. JOYANTA HOJAI  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR B D DAS  
MR H K SARMA  
MR. D THAOSEN

GA, ASSAM  
SC, DIMA HASAO

**HEARING**

20 [WA/61/2021](#)  
FIXED

STATE OF SIKKIM AND 7 ORS.  
**Versus**  
YOGEN GHATANI AND 20 ORS.

MR S S DEY  
MR. R B PHOOKAN  
R SARMAH  
MR K J HAZARIKA  
GA, SIKKIM

MR. K N CHOUDHURY  
MS. S CHAKRAVARTY  
S JOSHI  
MS. M SHARMA  
FOR CAVEATOR

**WITH**  
[I.A.\(Civil\)/324/2021](#)  
in WA/61/2021

STATE OF SIKKIM AND 7 ORS.  
**Versus**  
YOGEN GHATANI AND 20 ORS.

GA, SIKKIM

S JOSHI  
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR M HALOI	07-03-2024	To	11-03-2024
12)	MR S PARASHAR	13-03-2024	To	20-03-2024
13)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
14)	MR. R ALI	07-03-2024	To	11-03-2024
15)	MR. S CHAMARIA	11-03-2024	To	13-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Monday, 11th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">Cont.Cas(C)/69/2024</a>	SUSHIL KUMAR DUTTA <b>Versus</b> MUKESH CHANDRA SAHU AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	
2 <a href="#">WP(C)/361/2024</a> FIXED	NIRANDHAR PAWE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MR. A I KATHAR MS. C NEWME MR R.BEZBARUAH MR A SARANIA	GA, ASSAM
3 <a href="#">WP(C)/718/2024</a>	UTPAL TALUKDAR <b>Versus</b> THE OIL AND NATURAL GAS CORPORATION LIMITED AND 2 ORS	MR. R Deka S I AKAND MS G TALUKDAR	SC, ONGC
4 <a href="#">WP(C)/869/2024</a> FIXED	MD. SALIM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
5 <a href="#">WP(C)/1256/2024</a> FIXED	JALAL UDDIN AND 17 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A D CHOUDHURY	GA, ASSAM DY.S.G.I.
6 <a href="#">WP(C)/1338/2024</a> B/O	GEETA KAKATI PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM
7 <a href="#">WP(C)/1344/2024</a>	UTTAM BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, IRRIGATION
8 <a href="#">WP(C)/1345/2024</a>	BHRIGU BAKTI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, IRRIGATION
9 <a href="#">WP(C)/1350/2024</a>	SAHINA BEGOM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, IRRIGATION
10 <a href="#">WP(C)/1355/2024</a>	DHRITIMAN RAY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N HOQUE MD. S HUDA MD. K ISLAM	GA, ASSAM
11 <a href="#">WP(C)/1367/2024</a>	ABHIJEET CHAUDHARY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A KHANIKAR R L CHUTIA MR B DEORI	DY.S.G.I.

12	<a href="#">WP(C)/1368/2024</a>	GITASHRI TARAFDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN	SC, IRRIGATION
13	<a href="#">WP(C)/1369/2024</a>	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M KHAN MR T T MONI MR S PRODHANI	SC, P AND R.D. GA, ASSAM SC, P H E
14	<a href="#">WP(C)/1373/2024</a>	SATYAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM SC, FINANCE
15	<a href="#">WP(C)/1375/2024</a>	JAYANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN SMTI H DEVI	SC, FOREST
16	<a href="#">WP(C)/1383/2024</a>	SABITA BANIYA <b>Versus</b> THE MANAGING DIRECTOR, TAPA DEB TARAFDAR	TUN RAJKHOWA	GA, ASSAM
17	<a href="#">WP(C)/1388/2024</a>	TAPA DEB TARAFDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, PWD
18	<a href="#">WP(C)/1391/2024</a>	ACHYUT KUMAR DAS @ SRIMANTA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR M H AHMED M R CHOUDHURY I AMIN MR. O ULLAH	GA, ASSAM SC, AG SC, IWT
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
19	<a href="#">I.A.(Civil)/514/2024</a> FIXED in <a href="#">WP(C)/3899/2022</a> <b>WITH</b> <a href="#">WP(C)/3899/2022</a>	HRISHIKESH RAY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A V SINGH MR W R MEDHI MR W R MEDHI	SC, A I C T E
		HRISHIKESH RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR A V SINGH MR W R MEDHI	SC, A I C T E SC, P AND R.D. SC, APSC
20	<a href="#">I.A.(Civil)/738/2024</a> in <a href="#">Cont.Cas(C)/424/2022</a>	DR. ANIL CHANDRA RABHA <b>Versus</b> P ASHOK BABU (IAS) AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS V V THANYU	MR. B GOGOI MR A CHALIHA SC, HEALTH
	<b>WITH</b> <a href="#">Cont.Cas(C)/424/2022</a>	DR. ANIL CHANDRA RABHA <b>Versus</b> SIDDHARTH SINGH (IAS) AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	MR. D SAIKIA (r-4) MR. B GOGOI (r-4) MR P NAYAK MR A CHALIHA
<b>ADMISSION</b>				
21	<a href="#">WP(C)/4491/2021</a> PART-HEARD, FIXED	MANJULA RAY ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
22	<a href="#">WP(C)/7804/2017</a> FIXED	EXTC-61624-RECT/BB SAHAB SINGH <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	MRS. R DEVI (CGC) ASSTT.S.G.I.
23	<a href="#">WP(C)/5793/2021</a> B/O	NIRAB CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, HEALTH
24	<a href="#">WP(C)/2065/2022</a>	JAYDEEP NANDI <b>Versus</b> OIL INDIA LIMITED AND 3 ORS	MR. S P CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR K BISWAKARMA MS B DEVI MR A KHARSOHUM DR K PANDAV DR K PANDAV MR. S. J. SARKAR	SC, OIL

25	<a href="#">WP(C)/5821/2022</a> FIXED	MRS. UTTARA DUARAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	MR A CHALIHA, SC, FINANCE DEPTT. SC, HANDLOOM AND TEXTILE
26	<a href="#">WP(C)/900/2023</a> FIXED	KHAGEN KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	MR. K N CHOUDHURY (R8) GA, ASSAM MR. B RAHMAN (R8) N GAUTAM (R8) SC, REVENUE
27	<a href="#">WP(C)/1777/2023</a>	SMT. NIKUMONI BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	GA, ASSAM SC, PWD
28	<a href="#">WP(C)/2261/2023</a>	RAHUL ALOM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM
29	<a href="#">WP(C)/2268/2023</a> FIXED	DESH RAJ <b>Versus</b> UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	MR. B CHAKRAVARTY MR. B CHAKRAVARTY DY.S.G.I.
30	<a href="#">WP(C)/3197/2023</a> FIXED	SUDIP KR DHAR AND 13 ORS <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 8 ORS	MR D KALITA MR. U K NAIR MR S BORTHAKUR (p 1 & 11 MR. M P SARMA MR. D GOGOI (p 1 & 11	SC, APDCL
31	<a href="#">WP(C)/3354/2023</a>	HITENDRA KUMAR PHUKAN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. D P CHALIHA MS M ROY	DY.S.G.I. SC, POWER GRID
32	<a href="#">WP(C)/3832/2023</a> FIXED	ANKUSH SAIKIA <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD. AND 4 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH MR. S BORUAH	MR. B K DAS (R-1 to 4) MR H P GUWALA (R-1 to 4) H P NEOG (R-1 to 4) SC, HEALTH
33	<a href="#">WP(C)/4822/2023</a> B/O	LUKUMONI KONWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG SC, FINANCE
34	<a href="#">WP(C)/5726/2023</a> FIXED	MISBAH UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, REVENUE
35	<a href="#">WP(C)/5807/2023</a> FIXED	GANESH CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	MR. R DHAR (R-1 TO R-5) SC, PWD
36	<a href="#">WP(C)/6197/2023</a> FIXED	BIPUL RABHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM SC, A.H and V. DEPT.
37	<a href="#">WP(C)/6471/2023</a>	ASHRAFUL ALOM @ UBC NO. 92 ASHRAFUL ALOM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR S P DAS MR A ALAM MS C BORA	GA, ASSAM
38	<a href="#">WP(C)/7302/2023</a> FIXED	KHABIR UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED P. GHOSH	SC, P AND R.D. GA, ASSAM
39	<a href="#">WP(C)/7350/2023</a> FIXED	DALIM DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MS S JAIN	SC, AG SC, FOREST
40	<b>WITH</b> <a href="#">Cont.Cas(C)/762/2023</a>	DALIM DAS <b>Versus</b> RAVI S PRASAD AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	

41	<a href="#">WP(C)/7545/2023</a> FIXED	SMT. RITASRI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B SINHA MR. H ISLAM	SC, CO OP GA, ASSAM
42	<a href="#">WP(C)/7611/2023</a> WITH OFFICE NOTE, FIXED	GOJENDRA CHUTIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
<b>ORDERS</b>				
43	<a href="#">Cont.Cas(C)/150/2022</a> FIXED	PITAMBAR MISHRA <b>Versus</b> SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MR. B GOGOI MR P NAYAK MS T WAPANGLA MS. M DAS
44	<a href="#">Cont.Cas(C)/406/2022</a> FIXED, PERSONAL APPEARANCE	BHUBON CHANDRA DAS <b>Versus</b> RAJESH PRASAD AND 8 ORS.	MS. B BHUYAN MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	MR. N UPADHAYAY MR. B GOGOI SC, FINANCE DEPTT. SC, IRRIGATION
45	<a href="#">Cont.Cas(C)/606/2022</a> B/O	HASIBA BEGUM <b>Versus</b> SYEDAIN ABBASI AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA R K HAJONG	
46	<a href="#">WP(C)/667/2024</a> FIXED	MRITUNJAY SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, SEBA
<b>HEARING</b>				
47	<a href="#">WP(C)/5587/2017</a> FIXED	RANJEET KUMAR PANDEY <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR P KATAKI MR. D BORAH MRS R BORAH MRS R BEGUM MRS. M D BORUAH	MRS. A GAYAN (CGC, R1- R4) ASSTT.S.G.I.
48	<a href="#">WP(C)/4470/2023</a> FIXED	HARI MOHAN DHARIKAR <b>Versus</b> STATE BANK OF INDIA AND 5 ORS	MR. M K CHOUDHURY MR. B K JAIN MS. P C BARNALI NAIR MR. M SARMA	MR. A K SAHEWALLA (R-1 TO 6) MR. W SHARMA (R-1 TO 6) MR D GOSWAMI (R-1 TO 6) MS Z DOLEY (R-1 TO 6)

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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR M HALOI	07-03-2024	To	11-03-2024
12)	MR S PARASHAR	13-03-2024	To	20-03-2024
13)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
14)	MR. R ALI	07-03-2024	To	11-03-2024
15)	MR. S CHAMARIA	11-03-2024	To	13-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday, 11th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**  
**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

#### [DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/1512/2020</a> WITH LCR	NUR ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B GOGOI MR A CHALIHA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	<a href="#">WP(C)/2510/2020</a> WITH LCR	GITA DAS @ GITA PAUL <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MS A BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	<a href="#">WP(C)/2656/2020</a> WITH LCR	ASHED KHAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	<a href="#">WP(C)/2826/2020</a> WITH LCR	MATLEB ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	<a href="#">WP(C)/3128/2020</a> WITH LCR	SUNIL KUMAR SARKAR @ SUNIL SARKAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. K K BHUYAN MR. R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	<a href="#">WP(C)/3131/2020</a> WITH LCR	MD. MOHIB @ MOHIB MIYAN @ MUHIB HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	<a href="#">WP(C)/3437/2020</a> WITH LCR	ABDUL KADIR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR.A K SHARMA MR. S BHUYAN MR. A MOBARAQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	<a href="#">WP(C)/3469/2020</a> WITH LCR	ISAB ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S BORA MR. A GANGULY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T



9	<a href="#">WP(C)/3662/2020</a> WITH LCR	REETA MRIDHA @ REETA MANDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS A BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	<a href="#">WP(C)/3827/2020</a> FIXED, WITH LCR	ABEL ALI SHIKDER @ ABEL ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
11	<a href="#">WP(C)/5739/2020</a> WITH LCR	BAHATAN NESSA <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	<a href="#">WP(C)/614/2024</a> WITH LCR	SURIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	<a href="#">WP(C)/671/2024</a> WITH LCR	IYAD ALI @ YAD ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	<a href="#">WP(C)/880/2024</a>	NARJINA BEGUM @ MARJINA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M ALI MR J. ISLAM MR J. E. SARKAR	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	<a href="#">WP(C)/1340/2024</a>	KHUDEZA KHATUN @ KHATEZAN NESSA@ KHODAZA KHATUN <b>Versus</b> UNION OF INDIA AND 6 ORS	MRS. B GOGOI MS M BORAH	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

**ADMISSION**

16	<a href="#">WP(C)/65/2020</a> WITH LCR	MORJINA BEGUM @ MORJINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	<a href="#">WP(C)/83/2020</a> WITH LCR	IBRAHIM ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
18	<a href="#">WP(C)/85/2020</a> WITH LCR	SAHALOM HOQUE @ SHAH ALOM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
19	<a href="#">WP(C)/1196/2020</a>	FIRUJA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MD. A MATLIB K U AHMED MR. A S CHOUDHURY MR S HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
20	<a href="#">WP(C)/4278/2020</a> WITH LCR	SABITA ROY <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MS. R RAHMAN MR. W I CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	<a href="#">WP(C)/4789/2020</a> WITH LCR	SAIJUDDIN KHAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
22	<a href="#">WP(C)/5133/2020</a> WITH LCR	MALLIKA KHATOON <b>Versus</b> UNION OF INDIA AND ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

23	<a href="#">WP(C)/5378/2020</a> WITH LCR	MD. YAKUB ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
24	<a href="#">WP(C)/5383/2020</a> WITH LCR	HUSSAIN ALI @ HUSEN ALI <b>Versus</b> THE UNION OF INDIA AND 11 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
25	<a href="#">WP(C)/5395/2020</a> WITH LCR	MD. MAMTAZ ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. P SUNDHI	SC, NRC MR. P. SUNDI ASSTT.S.G.I. SC, ECI SC, F.T
26	<a href="#">WP(C)/5397/2020</a> WITH LCR	RAHAM ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
27	<a href="#">WP(C)/5682/2020</a> WITH LCR	MD. JAMALUDDIN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR. N I MAZARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
28	<a href="#">WP(C)/218/2021</a> WITH LCR	MADHUMALA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR S PRODHANI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	<a href="#">WP(C)/371/2021</a> WITH LCR	LALU SHEIKH @ NALU SK <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MRS. B GOGOI MS M BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	<a href="#">WP(C)/379/2021</a> WITH LCR	ALKESH ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
31	<a href="#">WP(C)/401/2021</a> WITH LCR	SUBIA KHATUN @ SUFIA KHATUN @ SUIPIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R ALI MR. H A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
32	<a href="#">WP(C)/726/2021</a> WITH LCR	MUSSTT DALIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A KHANIKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
33	<a href="#">WP(C)/741/2021</a> WITH LCR	NIRENDRA PURKAYASTHA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
34	<a href="#">WP(C)/858/2021</a> WITH LCR	JIRATON NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR. R ALI MR S H MAHMUD	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
35	<a href="#">WP(C)/901/2021</a> WITH LCR	TARA BHANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. K K HANDIQUE MR. S CHUTIA MS. B PHUKAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
36	<a href="#">W.P.(CrI.)/36/2023</a> B/O	MINHAZ MANDAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B C DEKA MR. A RAHMAN	GA, ASSAM MR H DAS
37	<a href="#">WP(C)/1914/2023</a> WITH LCR	AZIBAR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	G UDDIN MR A K AZAD	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

**ORDERS**

38	<a href="#">Review.Pet./54/2021</a> IN WP(C)/4759/2019 (D/O), WITH LCR	HAREJ ALI @ HARAJ ALI @ HAREJ <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR A RASHID MS S PARVEEN MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
39	<a href="#">Review.Pet./57/2022</a> IN WP(C)/6521/2018 (D/O)	JAMAL UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M R SODIAL	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
40	<a href="#">I.A.(Civil)/3888/2023</a> in WP(C)/2472/2023	REENA KHATOON @ MS RANJINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. F A HASSAN MR. A K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">WP(C)/2472/2023</a> WITH LCR	REENA KHATOON @ MS RANJINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MR. A K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR M HALOI	07-03-2024	To	11-03-2024
12)	MR S PARASHAR	13-03-2024	To	20-03-2024
13)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
14)	MR. R ALI	07-03-2024	To	11-03-2024
15)	MR. S CHAMARIA	11-03-2024	To	13-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Monday, 11th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/1031/2024</a> FIXED	M/S AD AGENCY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P TALUKDAR MS D ANGANA	SC, P H E
2 <a href="#">WP(C)/1040/2024</a> FIXED	TARUN DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM
3 <a href="#">WP(C)/1045/2024</a> FIXED	M/S PM TRADERS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P TALUKDAR MS D ANGANA	SC, P H E
4 <a href="#">WP(C)/1335/2024</a>	RANJIT PEGU <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	SC, FISHERY SC, M A C
5 <a href="#">WP(C)/1343/2024</a>	DEEPALI BORA @ DIPALI BORA <b>Versus</b> UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
6 <a href="#">WP(C)/1351/2024</a>	PHYLLA BOK SYIEM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR P P MEDHI MR G BARGAYARY T A LASKAR	SC, PWD SC, KARBI ANGLONG
7 <a href="#">WP(C)/1354/2024</a>	AFTAB HUSSAIN <b>Versus</b> UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
8 <a href="#">WP(C)/1356/2024</a> B/O	DIPAMONI NATH MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A CHOWDHURY MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
9 <a href="#">WP(C)/1358/2024</a>	JAHIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M AHMED MD I H LASKAR	SC, P AND R.D. GA, ASSAM
10 <a href="#">WP(C)/1359/2024</a>	JAHIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M AHMED MD I H LASKAR	SC, P AND R.D. GA, ASSAM
11 <a href="#">WP(C)/1366/2024</a>	DASARATH CHOUHAN <b>Versus</b> UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
12 <a href="#">WP(C)/1371/2024</a>	SABIRAM KHAKHLARI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S BORA MR. P BORAH	SC, IRRIGATION SC, FINANCE

13	<a href="#">WP(C)/1386/2024</a>	SAHIL AKHTAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	SC, PWD
14	<a href="#">WP(C)/1387/2024</a>	KARTIK CH BORAH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR P DEKA MR. R DE MR. R DE MR G RENGMA	GA, ASSAM DY.S.G.I.
15	<a href="#">WP(C)/1397/2024</a> B/O	ELITE AGENCY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K SHARMA	SC, HEALTH
16	<a href="#">WP(C)/1398/2024</a>	JAYGNESWAR DEORI <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. Y S MANNAN MR N J DUTTA MS N DEKARAJA	DY.S.G.I. SC, I O C
<b>ADMISSION</b>				
17	<a href="#">WP(C)/7411/2017</a> FIXED, WITH LCR	BOKAJAN SHARBA JANIN KALIBARI COMMITTEE <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.A L MANDAL MR.S SINHA MR.S B PRASAD	GA, ASSAM B SHARMA,RLY.ADV. SC, NF RLY
<b>WITH</b>				
18	<a href="#">WP(C)/7421/2017</a>	BOKAJAN SHARBA JANIN KALIBARI COMMITTEE <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.A L MANDAL MR.S SINHA MR.S B PRASAD	GA, ASSAM B SHARMA, SC. RLY.ADV. MR. B SARMA SC, NF RLY
19	<a href="#">WP(C)/1146/2018</a> FIXED	PRODIP KUMAR BISWAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY	GA, ASSAM MR. S. K. TALUKDAR, SC, COOPERATION DEPARTMENT R- 1, 2 & 5. MR. A J RAJKHOWA MR. S BORTHAKUR MR D GOGOI MR. D GOGOI MR. S BORTHAKUR
20	<a href="#">WP(C)/8735/2018</a> FIXED	DAVID KR. GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A KHANIKAR MR. P KONWAR	MR D MAZUMDER SC, FOREST
21	<a href="#">WP(C)/3477/2019</a> FIXED	M/S. CHARU PROJECTS AND SERVICES LTD. <b>Versus</b> UNION OF INDIA AND 4 ORS.	MS M HAZARIKA MR D KHAN	MS N NATH C.G.C. MR. M DUTTA MR. K GOGOI SC, INDUSTRIES AND COMMERCE SC, NEDFI
22	<a href="#">WP(C)/7398/2019</a> FIXED	DEVAJIT DUTTA @ DEBAJIT DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P P DUTTA MR. A BORUA MR T GOGOI	SC, PNRD GA, ASSAM SC, A S E C
23	<a href="#">WP(C)/9326/2019</a> FIXED	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D DAS MR. P SARMAH	MR. B CHOUDHURY SC, PWD
24	<a href="#">WP(C)/2696/2020</a> FIXED	NUR NOBIUL HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM
<b>WITH</b>				
25	<a href="#">WP(C)/2407/2020</a>	ATOWAR RAHMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM
26	<a href="#">WP(C)/5924/2022</a> FIXED	PULEN HALOI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM MR. S DUTTA, SC, REVENUE & FINANCE DEPTT. (R-7 & 8) SC, WATER RESOURCE
<b>WITH</b>				
27	<a href="#">WP(C)/5878/2022</a>	M/S P.K. ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM MR. S DUTTA, SC, REVENUE & FINANCE DEPTT. (R-7 & 8) SC, WATER RESOURCE

28	<b>WITH</b> <a href="#">WP(C)/5897/2022</a>	SARAT KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM MR. S DUTTA, SC, REVENUE & FINANCE DEPTT. (R-7 & 8) SC, WATER RESOURCE
29	<b>WITH</b> <a href="#">WP(C)/5971/2022</a>	RAJIB KR. DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM MR. S DUTTA, SC, REVENUE & FINANCE DEPTT. (R-7 & 8) SC, WATER RESOURCE
30	<b>WITH</b> <a href="#">WP(C)/5982/2022</a>	PRADIP RAJBANGSHI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM MR. S DUTTA, SC, REVENUE & FINANCE DEPTT. (R-7 & 8) SC, WATER RESOURCE
31	<a href="#">WP(C)/7780/2022</a> FIXED	NIZAM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J LASKAR MR R DAS	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPTT.
32	<a href="#">Arb.P./44/2023</a> FIXED	N. K. CONSTRUCTION AND SUPPLIERS <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MRS. S S BAWARI MR M SAHEWALLA MS T J SAHEWALLA	DY.S.G.I.
33	<a href="#">Arb.P./51/2023</a> FIXED	M/S BARPETA AGRO INFRA, <b>Versus</b> THE UNION OF INDIA AND 2 OTHERS	MR. A BISWAS MR. N SARKAR MR P K BASU MR A BANERJEE	DY.S.G.I.
34	<a href="#">WP(C)/1823/2023</a> FIXED	KAILASH GOGOI <b>Versus</b> THE COMMISSIONER OF POLICE AND 3 ORS	MR D R GOGOI MS. S E AHMED	GA, ASSAM
35	<a href="#">WP(C)/6121/2023</a> FIXED	FAKRUL ISLAM KHANDAKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A S AKAND MR. A HUSSAIN MR REZABUL HOQUE AKBOR MOZUMDER	SC, PWD
36	<a href="#">WP(C)/6236/2023</a> FIXED	DEEPAK SINGH <b>Versus</b> THE UNION OF INDIA AND 6 ORS	R SARMAH MS M KAKOTY MR K J HAZARIKA MR. R B PHOOKAN	GA, ASSAM MR. B DEKA (r-1 & 3) DY.S.G.I.
37	<a href="#">WP(C)/6260/2023</a> B/O	M/S ARUN COMMERCIAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA	MR B GOGOI, SC, FINANCE SC, TRANSPORT
38	<a href="#">WP(C)/356/2024</a> FIXED	PYARELAL CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K HUSSAIN MR. B HUSSAIN	GA, ASSAM SC, FINANCE
<b>ORDERS</b>				
39	<a href="#">Review.Pet./172/2022</a> IN WP(C)/258/2022 (D/O), WITH WP(C)/ 5225/2021 (D/O), WP(C)/ 5239/2021 (D/O), WP(C)/ 5269/2021 (D/O), WP(C)/ 5577/2021 (D/O), WP(C)/ 5433/2021 (D/O), WP(C)/ 5271/2021 (D/O), WP(C)/ 5541/2021 (D/O)	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> LAXMI DEVI @ LAKHIMI DEVI AND 8 ORS	MR. A K DUTTA	MR B D DAS MR B D DAS MR. S C BISWAS MR. S C BISWAS SC, AG MRS R DEKA MRS R DEKA MR. F A HASSAN (R-2,4) MS. U NANDA (R7) MS. J GHOSH (R-3,5)
40	<a href="#">Cont.Cas(C)/536/2022</a> FIXED	KAMAL KALITA <b>Versus</b> BISWADEEP DAS AND ANR.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	MR. P N GOSWAMI SC, P H E

41 [I.A.\(Civil\)/1082/2023](#)  
FIXED  
in WP(C)/4992/2020

ON THE DEATH OF PAPPU BANSAL HIS  
LEGAL HEIRS PURNIMA BANSAL

MR D R GOGOI  
MS. S E AHMED

SC, P AND R.D.

**Versus**

THE STATE OF ASSAM AND 2 ORS

**WITH**

[WP\(C\)/4992/2020](#)

M/S ARYAN MEDIA GROUP  
COMMUNICATION AND ARYAN FILMS  
AND ANR

MS. S E AHMED  
MR. D R GOGOI

GA, ASSAM  
MR. M NATH, SC, PNRD  
MR. N BORA, SC, ASSAM  
STATE ELECTION  
COMMISSION  
MR N K DEV NATH,  
SC,P&RD DEPTT.

**Versus**

THE STATE OF ASSAM AND 2 ORS

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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR M HALOI	07-03-2024	To	11-03-2024
12)	MR S PARASHAR	13-03-2024	To	20-03-2024
13)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
14)	MR. R ALI	07-03-2024	To	11-03-2024
15)	MR. S CHAMARIA	11-03-2024	To	13-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday, 11th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 8

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/6898/2023</a> FIXED	HIRANYA SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM MR. T C CHUTIA, ADDITIONAL SENIOR GOVT ADVOCATE (R-2,3,4) MS G HAZARIKA, SC, REVENUE DEPARTMENT.
2	<a href="#">WP(C)/7061/2023</a> FIXED	JAYANTA KUMAR BANIK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER	SC, P AND R.D. GA, ASSAM
3	<a href="#">WP(C)/7073/2023</a>	BIPUL CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. PIKKU KR JHA	GA, ASSAM
4	<a href="#">WP(C)/7259/2023</a> FIXED	BASANTI BALA RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM SC, AG SC, FINANCE
5	<a href="#">WP(C)/335/2024</a> FIXED	PURNENDU SEKHAR DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
6	<a href="#">WP(C)/517/2024</a> FIXED	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A ALI MR. Y ALI	SC, HIGHER EDU
7	<a href="#">WP(C)/594/2024</a> FIXED	NO.G/94115K EX HAV/GD REBADHAR JOSHI <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
8	<b>WITH</b> <a href="#">WP(C)/7592/2023</a>	NO. G/94193F EX HAV/GD SOHAN SINGH <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	MR. K GOGOI (r-1) DY.S.G.I.
9	<b>WITH</b> <a href="#">WP(C)/601/2024</a>	NO.G/94167A EX HAV/GD JAI SINGH <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.



10	<a href="#">WP(C)/717/2024</a> FIXED	GARIMA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MS. A BORUAH MR. M DEKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
11	<a href="#">WP(C)/838/2024</a> FIXED	MAMONI BARUAH <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. U NANDA MR. A K DAS MS. S. CHANDA	MR. A K DUTTA SC, L G B R I M H DY.S.G.I.
12	<a href="#">WP(C)/1348/2024</a>	MD. RAFIQU L ISLAM AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, AG SC, FINANCE
13	<a href="#">WP(C)/1357/2024</a>	LAKHYADHAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M H ANSARI MR. S ALIM	SC, SEC. EDU.
14	<a href="#">WP(C)/1364/2024</a>	MD. BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU
15	<a href="#">WP(C)/1378/2024</a>	MD. FASHIULLAH AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
16	<a href="#">WP(C)/1381/2024</a>	AKTAR ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
17	<a href="#">WP(C)/1389/2024</a>	ASHOK RABHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H K NATH A J KASHYAP	SC. AGRICULTURE
<b>ADMISSION</b>				
18	<a href="#">WP(C)/3049/2017</a> FIXED	ASHOK KUMAR DAS and 10 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.S G BHATTACHARJEE	SC, P AND R.D. GA, ASSAM MR.S S ROY (CGC) SC, DRDA SC, FINANCE
19	<a href="#">WP(C)/7000/2017</a> FIXED	DEEPAK LALA <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.A DAS MR.S DUTTA MR.S G BHATTACHARJEE	GA, ASSAM SC, AG SC, P & R D SC, FINANCE
20	<a href="#">WP(C)/4047/2018</a> FIXED	SRI GOPAL SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, ELEM. EDU SC, BTC
21	<a href="#">WP(C)/4871/2018</a> FIXED	RANJAN JYOTI SARMA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR B J SARMA T BORAH MR G CHOUDHURY MS A REHMAN MR K K GOSWAMI MS. S KAUSHIK	GA, ASSAM
22	<a href="#">WP(C)/7765/2018</a> FIXED	KHANINDRA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R SINGHA	SC, HEALTH
<b>WITH</b>				
23	<a href="#">WP(C)/4150/2018</a>	SACHIN SONOWAL AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. N SHYAMAL MR. U K NAIR MS. H BEGUM MR. R SINGHA MR. M P SARMA	SC, HEALTH
<b>WITH</b>				
24	<a href="#">WP(C)/4356/2018</a>	MAHESH DEKA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, HEALTH

25	<a href="#">WP(C)/239/2019</a> B/O	GOPAL CH. NATH AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. B D KONWAR SR. ADV. MR. R ALI MR. R KALITA MR. M SHAH MR. R SALOI MR H AGARWAL	GA, ASSAM MR. P K ROY (R5) SC, AG MR. S K CHAKRABORTY (R5) MS U DAS (R6) MR. S K TALUKDAR (r-6) MR D DAS (R8) MR R CHAKRAVORTY (R8) MR G BORDOLOI (r-6) MR R SHARMA (R8) MR J SINGH SC, FINANCE DEPTT.
26	<a href="#">WP(C)/285/2019</a> FIXED	CHANDAN KUMAR ROY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A D CHOUDHURY	SC, ELEM. EDU SC, SSA
27	<a href="#">WP(C)/8653/2019</a>	MANURANJAN BORA AND 32 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR G UZIR MR. R DE MR. D GOSWAMI MR. S M BARUAH MR. M SAIKIA MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT SC, FINANCE
28	<a href="#">WP(C)/1048/2020</a> FIXED	LASHMI BARMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A MANNAF MRS. A KHANAM	SC, AG (A AND E), P CHAKRABORTY GA, ASSAM SC, AG SC, FINANCE DEPTT., R BORPUJARI
29	<a href="#">WP(C)/4716/2020</a>	HEMANTA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. C BORUAH MR. R BORO MR A BORUAH MS A DEURI	SC, AG MR. R K TALUKDAR (R-3) SC, HANDLOOM AND TEXTILE SC, FINANCE
30	<a href="#">WP(C)/1024/2021</a>	RINA KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S ROY MR R DAS	SC, ELEM. EDU GA, ASSAM SC, AG S N NATH (r-8) MR H DAS (r-8) MS. M BEGUM (r-8) S NATH (r-8)
31	<a href="#">WP(C)/4321/2021</a> FIXED	KAMALI BARO @ KAMALI BORO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI	SC, PWD SC, FINANCE
32	<a href="#">WP(C)/4376/2021</a> FIXED	BISWAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. U J SAIKIA (R-4) MR. R BORPUJARI, SC, FINANCE DEPT. (R-5) MR. D UPAMANYU , SC, EDUCATION(HIGHER) DEPT. (R-1 to 3)
33	<a href="#">WP(C)/2559/2022</a> FIXED	ON THE DEATH OF DR. DILIP KUMAR BARUAH, HIS LEGAL HEIR MRS. LONI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	GA, ASSAM SC, AG SC, HEALTH
34	<a href="#">WP(C)/6933/2022</a> B/O	RITA DAS SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
35	<a href="#">WP(C)/7201/2022</a>	RAJANI CHOUDHURY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
36	<a href="#">WP(C)/8147/2022</a>	SADOU AXOM PTRTHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, SSA SC, FINANCE

37	<a href="#">WP(C)/1497/2023</a> FIXED	ARABINDA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS P P BORAH MR. P K DAS	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
38	<a href="#">WP(C)/2188/2023</a> B/O	ASHOK CHANDRA SARMA AND 6 ORS <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA	SC, APDCL SC, AEGCL SR. SC, APGCL
39	<a href="#">WP(C)/3698/2023</a> FIXED	RANJIT KR KAKOTY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B PURKAYASTHA MR. B ZAMAN	MR. A L MANDAL MD A A HUSSAIN (R-2 TO 5) DY.S.G.I.
40	<a href="#">WP(C)/6184/2023</a>	SWAPNA BORAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
41	<a href="#">WP(C)/6256/2023</a>	RUBUL GOGOI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MR B CHOUDHURY	SC, AG (A AND E) GA, ASSAM MR. S K MEDHI (sc, AG) SC, FINANCE
42	<a href="#">WP(C)/6716/2023</a> FIXED	ASHIMANANDA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M A ISLAM MR J I MONDAL	GA, ASSAM
43	<a href="#">WP(C)/6767/2023</a> FIXED	BIVA RANI NAG <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	C.G.C. MR. D J DAS (R-1 TO R-7) DY.S.G.I.
44	<a href="#">WP(C)/6852/2023</a>	TRAILOKYA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
	<b>WITH</b>			
45	<a href="#">WP(C)/5729/2023</a>	TRAILOKYA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. D. DEVI	GA, ASSAM SC, SEC. EDU. SC, SSA
46	<a href="#">WP(C)/6867/2023</a> FIXED	MD IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. F A FAROOQUE	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
47	<a href="#">WP(C)/7015/2023</a> FIXED	BOBBY KHAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, REVENUE
48	<a href="#">WP(C)/7206/2023</a>	SAJAL KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR	MR. G PATOWARY (R-7,6) MR. R PHUKAN (R-7,6) SC, WATER RESOURCE
49	<a href="#">WP(C)/7318/2023</a> FIXED	KAMRUL ISLAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU.
50	<a href="#">WP(C)/312/2024</a>	PURNIMA NANDI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B SARMA MR. R SARMA MR A DEY MR B BARMAN	SC, P AND R.D. GA, ASSAM

**ORDERS**

51	<a href="#">WP(C)/4122/2021</a> FIXED	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU.
52	<a href="#">WP(C)/6496/2022</a> FIXED	MD. OSMAN ALI MIAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	GA, ASSAM SC, AG SC, SEC. EDU.
53	<a href="#">WP(C)/132/2024</a> FIXED	MANIK DEKA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. S BORA (SC, SSA) MR. N.J. KHATANIAR (SC, SEC. EDU.)

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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR M HALOI	07-03-2024	To	11-03-2024
12)	MR S PARASHAR	13-03-2024	To	20-03-2024
13)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
14)	MR. R ALI	07-03-2024	To	11-03-2024
15)	MR. S CHAMARIA	11-03-2024	To	13-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Monday, 11th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[CIVIL BENCH-V

THIS BENCH WILL RISE AT 1:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/844/2024</a> FIXED	NOOR NAHAR JIYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. B RAHMAN	SC, P AND R.D. GA, ASSAM
<b>WITH</b>				
2	<a href="#">WP(C)/762/2024</a>	JOYNAB BIBI AND 17 ORS. <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM DY.S.G.I.
<b>WITH</b>				
3	<a href="#">WP(C)/1161/2024</a>	SHAMSUL HOQUE AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, ASEC
4	<a href="#">WP(C)/859/2024</a> FIXED	DILDAR ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D BORAH K BARMAN MS P SINGH	GA, ASSAM SC, REVENUE
5	<a href="#">WP(C)/924/2024</a> FIXED	BHAGYASHREE SHARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. T DEURI MS N MAHANTA MS A DAS MS. L WANGSA	GA, ASSAM
6	<a href="#">WP(C)/1021/2024</a> FIXED	KEWARUN NESSA BARBHUIYAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, REVENUE
7	<a href="#">WP(C)/1076/2024</a> B/O	UNION OF INDIA AND 2 ORS <b>Versus</b> M/S GSR VENTURES PRIVATE LIMITED	MR H GUPTA	
8	<a href="#">WP(C)/1153/2024</a> FIXED	SMT. MINA DAS AND 7 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR A K BORAH MR. P HAZARIKA MR. H S BORAH K BARMAN	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
9	<a href="#">WP(C)/1232/2024</a> FIXED	HASINA BEGUM AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	SC, P AND R.D. GA, ASSAM DY.S.G.I. SC, ASEC

10	<a href="#">WP(C)/1339/2024</a>	ABDUL BAREK AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM	GA, ASSAM SC, REVENUE SC, PCB
11	<a href="#">WP(C)/1341/2024</a>	HIBRUL AHMED BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R PHUKAN MR. P TALUKDAR	GA, ASSAM SC, PWD
12	<a href="#">WP(C)/1352/2024</a>	PINTU KALINDI AND 34 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM SC, ASEC
13	<a href="#">WP(C)/1363/2024</a>	HAMON KONWAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. S ROY	GA, ASSAM SC, REVENUE
14	<a href="#">WP(C)/1365/2024</a>	RAM CHANDRA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MS P GUPTA MR P DOLEY MS V V THANYU	GA, ASSAM
15	<a href="#">WP(C)/1370/2024</a> B/O	JAMUGURI COOPERATIVE MARKETING AND PROCESSING SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P P BARUAH MR. R SARMA MR D HAZARIKA	SC, CO OP
16	<a href="#">WP(C)/1372/2024</a>	MOSTAFA ALOM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M KHAN MR T T MONI MR Z RAHMAN	GA, ASSAM
17	<a href="#">WP(C)/1374/2024</a>	SASHADHAR SHIL @ SHASHADHAR SIL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, REVENUE
18	<a href="#">WP(C)/1376/2024</a>	NOREN MORAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR. U S BORA MR. N BORPATRAGOHAIN MR. D GOGOI	SC, FOREST
19	<a href="#">WP(C)/1380/2024</a>	AYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M U MONDAL MR A T M HUSSAIN MRS M ALOM MR. A W MONDAL	GA, ASSAM SC, REVENUE
20	<a href="#">WP(C)/1384/2024</a>	PRASANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR R SENSUA G KAUSHIK A M AHMED A M AHMED R A LAHKAR	GA, ASSAM SC, EXCISE DEPTT.
21	<a href="#">WP(C)/1385/2024</a>	SWAGATAM BORHAJOWAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	GA, ASSAM SC, EXCISE DEPTT.
22	<a href="#">WP(C)/1392/2024</a>	YOGENDRA KUMAR PANDEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	SC, MINES AND MINERALS GOVT OF ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
<b>ADMISSION</b>				
23	<a href="#">WP(C)/4591/2016</a> FIXED	SUREN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	GA, ASSAM MR.H SARMA(R-7) MR.Y S MANNAN(R-7) MR.A D CHOUDHURY(R-7) MS.M BHATTACHARYYA(R-7) MS.S GOHAINR-7 SC, G M D A

24	<b>WITH</b> <a href="#">WP(C)/7852/2018</a>	PRAFULLA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	GA, ASSAM MR D CHOUDHURY (R6) MR. P S DEKA (SC, REVENUE DEPARTMENT ) MR. M CHOUDHURY (R6) MR. T ALI (R6)
25	<a href="#">WP(C)/2956/2022</a> CAVT. NO.04662/022, FIXED	CITY MONTESSORI HIGH SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	MR. K N CHOUDHURY, SR. ADV (R-8 & 9) GA, ASSAM MR. J DEKA (R-6) MR. S K GHOSH MR. T K BHUYAN (R-6) MR. N GAUTAM (R-8 & 9) MS. R M DEKA (R-8 & 9) FOR CAVEATOR ASSTT.S.G.I. SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/2123/2022</a> in WP(C)/2956/2022	CITY MONTESSORI HIGH SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	GA, ASSAM GA, ASSAM MR. S K GHOSH MRS. A GAYAN (R-5)  SC, GMC SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/2951/2023</a> in WP(C)/2956/2022	THE CITY MONTESSORI SCHOOL PARICHALONA SAMITY AND ANR <b>Versus</b> CITY MONTESSORI HIGH SCHOOL AND 10 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR. K N CHOUDHURY, SR. ADV GA, ASSAM MR. M DUTTA MS S DEV ASSTT.S.G.I.
26	<a href="#">WP(C)/6185/2022</a> CAVT. NO.10222/022, FIXED, WITH WP(C)/5051/2022 (D/O), WP(C)/5396/2022 (D/O), WP(C)/5741/2022 (D/O), WITH CAVT. 944/2022, CAVT.1022/2022, CAVT. 810/2022	ABDUS SUBUR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR. J M A CHOUDHURY MR. K MOHAMMED	SC, CO OP GA, ASSAM MR. S BANIK MR. D. BORAH FOR CAVEATOR
27	<b>WITH</b> <a href="#">WP(C)/2550/2022</a>	ABDUS SUBUR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
28	<b>WITH</b> <a href="#">WP(C)/4014/2022</a>	ABDUS SUBUR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MR. J HANDIQUE, GA, ASSAM (R-3)
29	<b>WITH</b> <a href="#">WP(C)/5898/2022</a> CAVT. NO. 08102/022,	ABDUS SUBUR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR. K MOHAMMED	SC, CO OP GA, ASSAM MR. R A MAZUMDER (FOR CAVEATOR)
30	<a href="#">WP(C)/6220/2022</a> FIXED	FAYZ AHMED AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
31	<a href="#">WP(C)/6421/2022</a> FIXED	PRANJAL GAUTAM PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA P. BORAH	SC, WATER RESOURCE
	<b>WITH</b> <a href="#">I.A.(Civil)/3376/2023</a> in WP(C)/6421/2022	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> PRANJAL GAUTAM PAUL		MR. P HAZARIKA P. BORAH
32	<b>WITH</b> <a href="#">WP(C)/6391/2022</a>	NABIN GUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. H S BORAH	SC, WATER RESOURCE

	<b>WITH</b> <a href="#">I.A.(Civil)/86/2024</a> in WP(C)/6391/2022	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> NABIN GUPTA, KARAMJIT SINGH AND 56 ORS.		MR. P HAZARIKA
33	<a href="#">WP(C)/7586/2022</a> FIXED	<b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MRS. K DEVI MR. U K NAIR B. M. KALITA MS S A KHALIFA MS. B. BANIA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
34	<b>WITH</b> <a href="#">WP(C)/1989/2023</a>	BISWAJYOTI DAS AND 33 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR H K SARMA MRS R DEKA MS B B HUSSAIN	MR S DUTTA (R-7) GA, ASSAM MR. S P CHOUDHURY, SC, AUWSB MS S MOCHAHARI (R-7) SC, AUWS AND SB SC, FINANCE
35	<b>WITH</b> <a href="#">WP(C)/3263/2023</a>	TRAILOKYA KUMAR DAS AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MS S A KHALIFA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
36	<a href="#">WP(C)/353/2024</a> FIXED	ZAKIR HUSSAIN LASKAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR F Z MAZUMDER	GA, ASSAM DY.S.G.I. SC, NHIDC
37	<a href="#">WP(C)/550/2024</a> FIXED	METROPOLITAN TRANSPORT ASSOCIATION GUWAHATI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. A SARMAH MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, TRANSPORT DEPARTMENT, ASSAM
38	<a href="#">WP(C)/624/2024</a> FIXED	JITEN BHUYAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	MR. K GOGOI MR. K GOGOI DY.S.G.I. SC, GMC SC, G M D A
39	<a href="#">WP(C)/864/2024</a> FIXED	MANOJIT DAS GUPTA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR B SINHA MR. S SAIKIA	MR. K GOGOI DY.S.G.I.
<b>ORDERS</b>				
40	<a href="#">WP(C)/773/2024</a> FIXED	SOMA DEY <b>Versus</b> THE RESEVE BANK OF INDIA AND 2 ORS	MR. S ROY MR. M H LASKAR	MR. M SHARMA (P-2,3) MR P AGARWAL (P-2,3) MS. S YASMIN (P-2,3)

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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR M HALOI	07-03-2024	To	11-03-2024
12)	MR S PARASHAR	13-03-2024	To	20-03-2024
13)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
14)	MR. R ALI	07-03-2024	To	11-03-2024







## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday, 11th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">CRL.A(J)/9/2024</a>	BOGA GARH <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
2	<a href="#">CRL.A(J)/10/2024</a>	HIRON MURA <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
3	<a href="#">CRL.A(J)/11/2024</a>	GEETALAL PEKUREL <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
4	<a href="#">Crl.A./63/2024</a>	HAZRAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
5	<a href="#">Crl.A./64/2024</a>	SUKUR ALI @ SHUKUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	PP, ASSAM
<b>ORDERS</b>				
6	<a href="#">Crl.A./377/2023</a> WITH OFFICE NOTE, FIXED	SADIQUL RAHMAN @ SADIKUL RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/979/2023</a> <b>in</b> Crl.A./377/2023	SADIQUL RAHMAN @ SADIKUL RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
7	<a href="#">I.A.(Crl.)/1211/2023</a> WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, B/O <b>in</b> Crl.A./93/2022	HANIF ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR K BHUYAN	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./93/2022</a>	HANIF ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR N ISLAM	PP, ASSAM
8	<a href="#">I.A.(Crl.)/198/2024</a> WITH OFFICE NOTE, LCR 5 FILES, P.B.-2 <b>in</b> Crl.A./213/2023	HASIMUDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M AHMED	PP, ASSAM

**WITH**  
[CrI.A./213/2023](#)

HASIMUDDIN AND 2 ORS.  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR M AHMED  
A. K. KANU  
MR A. ALI  
PP, ASSAM

**WITH**  
[I.A.\(CrI.\)/506/2023](#)  
**in** CrI.A./213/2023

HASIMUDDIN AND 2 ORS.  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR M AHMED  
A. K. KANU  
MR A. ALI  
PP, ASSAM

9 [I.A.\(Civil\)/619/2024](#)  
MAT.APP. 8/2017(D/O), WITH  
PAPERBOOK  
**in** Mat.App./8/2017

XXXXXXX  
**Versus**  
XXXXXXX

MRS. K BARPUZARI  
MR. A CHAMUAH  
MS. P K DEVI  
MR. S D ROY

**HEARING**

10 [CrI.A./144/2014](#)  
WITH OFFICE NOTE, P.B.-2, FIXED

ABDUL MANNAN  
**Versus**  
STATE OF ASSAM and 9 ORS.

MR.A ALAM  
MD.J H KHAN  
MR F K R AHMED (R2-10)  
MR J UDDIN (R2-10)  
PP, ASSAM

11 [CrI.A./163/2018](#)  
[5 Y 10 M 21 D](#) :WITH LCR 4 FILES,  
P.B.-2, B/O

SRI ABDUL KHALIQUE AND ANR  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. S C BISWAS  
MR. S C BISWAS  
MR Z KAMAR (P1)  
MR. A IKBAL  
MR H R CHOUDHURY (P1)  
MR H R CHOUDHURY (P1)  
MR R KARIM  
MR. P S BISWAS  
PP, ASSAM

12 [CrI.A./402/2019](#)  
WITH LCR 5 FILES, P.B.-2, B/O

MUSSADOR ALI @ MOSON MIYA  
**Versus**  
THE STATE OF ASSAM AND ANR

MR H R A CHOUDHURY  
G UDDIN  
MS. P A TALUKDAR  
MR N Y KONYAK  
SC, ASLSA  
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR M HALOI	07-03-2024	To	11-03-2024
12)	MR S PARASHAR	13-03-2024	To	20-03-2024
13)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
14)	MR. R ALI	07-03-2024	To	11-03-2024
15)	MR. S CHAMARIA	11-03-2024	To	13-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:15 PM

### [ For Monday, 11th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/1393/2024</a> BEFORE HMJ M CHOUDHURY	ANJU PRASAD <b>Versus</b> THE GAUHATI HIGH COURT AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ	SC, GHC
<b>ADMISSION</b>				
2	<a href="#">WP(C)/7101/2021</a> WITH LCR, B/A	KARABI PATOWARY BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR S DIFUSA MR N RAY MR. P J DAS	GA, ASSAM SC, G.H.C
3	<b>WITH</b> <a href="#">WP(C)/7425/2022</a>	LACHIT DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	GA, ASSAM GHC
<b>ORDERS</b>				
4	<a href="#">I.A.(Civil)/3838/2023</a> FIXED in WP(C)/4256/2023 <b>WITH</b> <a href="#">WP(C)/4256/2023</a>	DIBYA JYOTI BORA, <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.  DIBYA JYOTI BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M SARMA  MR. K N CHOUDHURY MR. J PATOWARY MR. M SARMA MR. D J DAS N GAUTAM	SC, GHC  GA, ASSAM MS SABINA AHMED SC, GHC

LEAVE NOTE OF ADVOCATES FOR 11/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
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13)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
14)	MR. R ALI	07-03-2024	To	11-03-2024
15)	MR. S CHAMARIA	11-03-2024	To	13-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Monday, 11th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./612/2024</a> B/O	RAHMAT ALI @ RAHAM ALI, <b>Versus</b> THE STATE OF ASSAM	MD. I HUSSAIN H M S ELAHI	PP, ASSAM
2 <a href="#">Bail Appln./700/2024</a>	MD. RIAJUL ISLAM @ RIYAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
<b>MOTION</b>			
3 <a href="#">Crl.Pet./265/2024</a>	MUSST RUPALI BEGUM @ RUPALI BEGUM <b>Versus</b> MD. SARIF BIN AHMED @ SARIFUDDIN AHMED	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN MR. R ULLAH	PP, ASSAM
4 <a href="#">Crl.Pet./266/2024</a>	ANOWAR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	PP, ASSAM
5 <a href="#">AB/543/2024</a> FIXED	MONNAF ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
6 <a href="#">AB/618/2024</a> B/O	TAYEB ALI KHAN AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
7 <a href="#">AB/621/2024</a>	PRITISMAN DEKA <b>Versus</b> THE STATE OF ASSAM	MR. K K DEKA MS D RABHA	PP, ASSAM
8 <a href="#">AB/622/2024</a>	GAUTOM DEKA <b>Versus</b> THE STATE OF ASSAM	MR. M K SARMA MS. S S SAIKIA MR G DAS	PP, ASSAM
9 <a href="#">AB/623/2024</a>	ELECTION NARAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B HALDAR MS S. BASAK S K DAS	PP, ASSAM
10 <a href="#">AB/625/2024</a>	NUR AMIN ALI @ NITURAJ <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
11 <a href="#">AB/626/2024</a>	SANOWAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	PP, ASSAM

12	<a href="#">AB/630/2024</a>	SABED ALI @ SABED ALI KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G U AHMED MR. R ISLAM	PP, ASSAM
13	<a href="#">AB/631/2024</a>	ANUPAM RABHA <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	PP, ASSAM
14	<a href="#">AB/632/2024</a>	PUTULI DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MS. S D SAIKIA	PP, ASSAM
15	<a href="#">AB/633/2024</a>	SHAHARUF KHAN <b>Versus</b> THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI MS. M KHATUN MR Z RAHMAN	PP, ASSAM
16	<a href="#">AB/634/2024</a>	AZIZUL AHMED <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
17	<a href="#">AB/635/2024</a>	SALAM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM

**ADMISSION**

18	<a href="#">Crl.Rev.P./218/2022</a> WITH LCR 3 FILES, B/O	RAJESH JAIN <b>Versus</b> MD. SHIRAJUL HOQUE AND ANR	MR. D K KOTHARI MR. B DEKA MS P BARUAH	MR. A M AHMED P. GHOSH PP, ASSAM
19	<a href="#">Crl.Rev.P./457/2022</a>	ANJAN SAHA <b>Versus</b> MRS. MITHU SAHA	MS. M R DEVI	MR. N ISLAM
20	<a href="#">Crl.Rev.P./352/2023</a> WITH LCR 4 FILES, FIXED	SUDIP PAITYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K MIRA MS. L WAJEEDA	MR. N H BARBHUIYA (R-2) MS. N.A. LASKAR (R-2) MS. S. DEY (R-2) PP, ASSAM

**WITH**

21	<a href="#">Crl.Rev.P./365/2023</a>	SUDIP PAITYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K MIRA MS. L WAJEEDA	MR. N H BARBHUIYA (r-2) MS. N.A. LASKAR (r-2) MS. S. DEY (r-2) PP, ASSAM
22	<a href="#">Crl.A./467/2023</a>	SANGITA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN	PP, ASSAM
23	<a href="#">Crl.Pet./1343/2023</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	M/S MAA BAGALA AMUSEMENT HUB AND ANR <b>Versus</b> GAURAV BORA	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR G N SAHEWALLA (R-1) MS N RAHMAN (R-1) MR M SAHEWALLA (R-1) MR H K SARMA (R-1) MS K SARMA (R-1)

24	<a href="#">Crl.A./66/2024</a>	ABHOY DEY AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T DEURI MRS. R S DEURI J RABHA MS. L WANGSA	PP, ASSAM
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**WITH**

	<a href="#">I.A.(Crl.)/240/2024</a> in Crl.A./66/2024	ABHOY DEY AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T DEURI MRS. R S DEURI J RABHA MS. L WANGSA	PP, ASSAM
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**BAIL HEARING (BA)**

25	<a href="#">Bail Appln./413/2024</a> FIXED	SANTOSH KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
26	<a href="#">Bail Appln./537/2024</a> FIXED	ARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR P SONOWAL MR A DEKA	MR S DEWRI PP, ASSAM
27	<a href="#">Bail Appln./543/2024</a> FIXED	MD. ATABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

28	<a href="#">Bail Appln./608/2024</a> FIXED	SOHAN SARKI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MR J K SHARMA	PP, ASSAM
<b>BAIL HEARING</b>				
29	<a href="#">AB/2147/2023</a> FIXED	AZIMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
30	<a href="#">AB/3741/2023</a> FIXED	HURMUS ALI @ HURMUJ ALI AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A ALI MR. Y ALI S ALI	MR. M U MONDAL (FOR INFORMANT) R KHATUN (FOR INFORMANT) A A AHMED (FOR INFORMANT) MR. A W MONDAL (FOR INFORMANT) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Cri.)/1212/2023</a> <b>in</b> AB/3741/2023	NUR UDDIN SK <b>Versus</b> HURMUS ALI @ HURMUJ ALI AND 8 ORS.	MR. M U MONDAL MR. M U MONDAL MR. Y ALI S ALI R KHATUN (FOR INFORMANT) A A AHMED (FOR INFORMANT) MR. A W MONDAL (FOR INFORMANT)	PP, ASSAM
31	<a href="#">AB/4034/2023</a> FIXED	ALINA AHMED DAWOODANI @ ALINA AHMED @ ELINA AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY	PP, ASSAM
32	<a href="#">AB/4084/2023</a> FIXED	MOFIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
33	<a href="#">AB/50/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MINHAJUR RAHMAN @ MINHAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	G UDDIN MR A K AZAD	MR. A T SARKAR (r2) MR H AHMED (r2) PP, ASSAM
34	<a href="#">AB/139/2024</a> FIXED	SAHAB UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
35	<a href="#">AB/263/2024</a> FIXED	IBRAHIM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
36	<a href="#">AB/278/2024</a> WITH OFFICE NOTE, FIXED	MAHIDUL HUSSAIN @ MAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR	PP, ASSAM
37	<a href="#">AB/286/2024</a> FIXED	NABAJIT KALITA ALIAS GANESH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
38	<a href="#">AB/310/2024</a> WITH CASE RECORD(SCANNED COPY)	MOJIBUR RAHMAN @ MAJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
39	<a href="#">AB/327/2024</a> FIXED	JOYNUL HAQUE LASKAR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR M J QUADIR MR. H A LASKAR MR S S ISLAM MS S AHMED MR. A K HANNAN	PP, ASSAM
40	<a href="#">AB/356/2024</a> WITH OFFICE NOTE, FIXED	NITUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A PAUL	PP, ASSAM
41	<a href="#">AB/377/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ROFIQUL ISLAM @ ROFIQUL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
42	<a href="#">AB/493/2024</a> FIXED	KHAIRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MD H R AHMED MR A MALEK	PP, ASSAM



43	<a href="#">AB/500/2024</a> FIXED	DEBAASHIS BANERJEE @ DEBASHISH PAL @ DEBASHIS PAL <b>Versus</b> THE STATE OF ASSAM	MR S KHOUND MR. K MOHAMMED	PP, ASSAM
44	<a href="#">AB/511/2024</a> FIXED	SURUJ ALI <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
45	<a href="#">AB/513/2024</a> FIXED	SOFIQU ALOM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
46	<a href="#">AB/519/2024</a> FIXED	MOHIDUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
47	<a href="#">AB/521/2024</a> FIXED	RABI ALAM <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
48	<a href="#">AB/525/2024</a> FIXED	JAHIRUL ISLAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM

**ORDERS**

49	<a href="#">I.A.(CrI.)/211/2022</a> WITH LCR 4 FILES, FIXED <b>in</b> CrI.A./83/2022	KARUNA RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B DEKA MR P DAS A DAS MR P PRAWAR	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./83/2022</a>	KARUNA RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B DEKA MR P DAS A DAS MR P PRAWAR	PP, ASSAM
50	<a href="#">CrI.Rev.P./107/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SAIJUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	PP, ASSAM
51	<a href="#">CrI.Rev.P./24/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	WAHID AHMED KHAN <b>Versus</b> AARIZ GARMENTS AND ANR	MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	
52	<a href="#">I.A.(CrI.)/122/2024</a> WITH LCR 2 FILES, FIXED <b>in</b> CrI.A./341/2023	MD. MOINAL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./341/2023</a>	MD. MOINAL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
53	<a href="#">I.A.(CrI.)/238/2024</a> <b>in</b> CrI.A./574/2024	MD. KARIM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M RANA MD. I AHMED MS J A SIDDIKA	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./574/2024</a> (Filing Number)	KARIM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR. E	MR M RANA	

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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024

9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR M HALOI	07-03-2024	To	11-03-2024
12)	MR S PARASHAR	13-03-2024	To	20-03-2024
13)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
14)	MR. R ALI	07-03-2024	To	11-03-2024
15)	MR. S CHAMARIA	11-03-2024	To	13-03-2024



सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM****2:00 PM to 4:15 PM****[ For Monday, 11th March 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE K. SEMA****COURT NO: 16****[CIVIL BENCH-III]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDER (IMPLEADMENT OF PARTY)**1 [I.A.\(Civil\)/582/2024](#)  
in Cont.Cas(C)/263/2019PRADIP KUMAR BASUMATARY AND 6  
ORS.**Versus**

BIREN CH. PHUKAN, IAS and 3 ORS.

MR. S BISWAS  
MR. A BORO**WITH**[Cont.Cas\(C\)/263/2019](#)PRADIP KUMAR BASUMATARY AND 6  
ORS.**Versus**

BIREN CH. PHUKAN, IAS and ORS.

MR. S BISWAS  
MR. A BOROMR. D SAIKIA (r-3)  
MR. A K BHUYAN  
MS. R B BORA (r-3)  
MR. S BORA (r-3)  
MS. N CHOUDHURY  
MR. M BORAH  
MR. A KHOUND  
MS S SARMA HAZARIKA  
MR T TASHI  
MS. Y S PHOM**ADMISSION**2 [WP\(C\)/765/2018](#)  
FIXED

UMA SANKAR CHOWHAN

**Versus**THE KARBI ANGLONG AUTONOMOUS  
COUNCILMR. S CHAUHAN  
MR. A R SHOME  
S K CHAUHAN  
MR. P MAZUMDER  
MR. S CHOUHANMR. N. DUBEY  
MD S ALI  
MR D. J. ADHIKARY  
SC, KARBI ANGLONG3 [WP\(C\)/1441/2018](#)

SAJIDA BEGUM

**Versus**

THE STATE OF ASSAM AND 3 ORS.

MR. D DAS  
MR. P K MAZUMDARGA, ASSAM  
SC, FINANCE DEPTT.4 [WP\(C\)/2770/2018](#)

MUKESH KUMAR JHA

**Versus**

THE UNION OF INDIA AND 4 ORS.

MR. R MAZUMDAR  
MRS P RAI  
MR H BEZBARUA  
MR. U SARMAMR. S S  
ROY(CGC),ASSTT.S.G.I.  
MR B SARMAH (SC,  
RAILWAY, R-4 & 5)5 [WP\(C\)/3257/2018](#)  
FIXED

BINOD BORPATRA GOHAIN

**Versus**

THE STATE OF ASSAM AND 4 ORS.

MR. B D KONWAR  
MRS J M KONWAR  
MR. R KALITA  
MR. R SALOI  
MS. S NEWARGA, ASSAM  
MR R DHAR6 [WP\(C\)/518/2019](#)

ASHIM KUMAR BARUAH

**Versus**THE SECRETARY TO THE GOVT. OF  
ASSAM AND 4 ORS.MR A DASGUPTA  
MS B DAS  
MR. R SARKAR  
MR B DASGA, ASSAM  
SC, AG

7	<a href="#">WP(C)/1761/2019</a>	MAINUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K K DEY MR V K BAROOAH	MR. P. N. GOSWAMI (SC, FOREST DEPARTMENT) MR. S BISWAS (SC, FOREST DEPT. ADDL. AG, ASSAM SC, IRRIGATION
8	<a href="#">WP(C)/7066/2019</a>	KHANINDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A C SARMA MR. P MEDHI	
9	<a href="#">WP(C)/7078/2019</a>	SONMONI GOGOI AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R SARMA MS. P BARMAN	SC, HEALTH
10	<a href="#">WP(C)/7087/2019</a>	P. SREENARAYANA PILLAI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. N SHYAMAL MR. U K NAIR MR. M P SHARMA	MRS S BARUAH ASSTT.S.G.I.
11	<a href="#">WP(C)/7479/2019</a> FIXED	MANOJ DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. P BARMAN (BORKAKOTI) MS. A DAS	GA, ASSAM SC, REVENUE
12	<a href="#">WP(C)/7863/2019</a>	NARAYAN PRASAD CHOKHANI <b>Versus</b> THE REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS	MR. A R SHOME MR. A J GHOSH	MR. K K NANDI SC, ESIC
13	<a href="#">WP(C)/7891/2019</a>	ARESUDDIN AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. H RAHMAN MR I HASIEB	GA, ASSAM
14	<a href="#">WP(C)/9514/2019</a>	SATYAJIT SARKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D HALOI MR A JAIN MR S DAS MR S A HUSSAIN	GA, ASSAM
	<b>WITH</b>			
15	<a href="#">WP(C)/9516/2019</a>	SUDIPTA GOSWAMI BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D HALOI MR A JAIN MR S DAS MR S A HUSSAIN	GA, ASSAM
	<b>WITH</b>			
16	<a href="#">WP(C)/9518/2019</a>	AMARJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D HALOI MR A JAIN MR S DAS MR S A HUSSAIN	GA, ASSAM
17	<a href="#">WP(C)/889/2020</a> WITH WP(C)/3920/2017 (D/O)	GHANASHYAM BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, HEALTH
18	<a href="#">WP(C)/2388/2020</a>	GOBINDA RAJBANGSHI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R K BORAH MR. P KALITA MR. R PHUKAN MS M S CHOUDHURY	GA, ASSAM MR. B GOGOI SC, SOIL CONSERVATION DEPTT.
19	<a href="#">WP(C)/5126/2020</a>	NANDITA SEN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B D DAS MRS R DEKA MS K PHUKAN	SC, HEALTH
20	<a href="#">WP(C)/5167/2020</a>	SANGITA MILI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR J PAYENG	GA, ASSAM
21	<a href="#">WP(C)/295/2021</a>	PRATIMA MANDAL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S BORA MR. D P MANDAL	GA, ASSAM MR H K DAS
22	<a href="#">WP(C)/5557/2021</a>	BIJEN RONGPI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, FOREST
23	<a href="#">WP(C)/5975/2021</a>	LUKU KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR. S K GOSWAMI MR. N BARMAN MS B BORA	GA, ASSAM MR. P N GOSWAMI (SC,APDCL)
24	<a href="#">I.A.(Civil)/534/2022</a> in WP(C)/3279/2021	RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS B	MR. N J KHATANIAR	GA, ASSAM

	<b>WITH</b> <a href="#">WP(C)/3279/2021</a>	RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. N J KHATANIAR MR. P P DUTTA	SR. GA, ASSAM
25	<b>WITH</b> <a href="#">WP(C)/1487/2020</a>	RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM
26	<b>WITH</b> <a href="#">WP(C)/2150/2020</a>	RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MS. A VERMA MR. I KALITA MR. K P PATHAK	GA, ASSAM
27	<a href="#">WP(C)/991/2022</a>	SHIV RAJ SINGH <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR. S S ROY (ALL RESPONDENTS) ASSTT.S.G.I.
28	<a href="#">WP(C)/2003/2022</a>	SANKARI BALA DAS AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MS M ROY	GA, ASSAM SC, HEALTH
29	<a href="#">WP(C)/5049/2022</a> CAVT. NO.08292/022,	UMESH CH. DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY	DR G J SHARMA MR. N DEKA (R-5) MR. A CHAMUAH (R-4) MR. M GOGOI (R-5) MR S HUSSAIN (R-5) MR. S BORUA, SC, PCB, ASSAM SC, FOREST FOR CAVEATOR
<b>ORDERS</b>				
30	<a href="#">WP(C)/89/2022</a>	PANKAJ DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D GOSWAMI MR. S BANIK MR T H HAZARIKA MR. P K SAHARIA MR. J M GOGOI MR M CHETIA MR A RASHID MR. K ISLAM MS K DAS	SC, HEALTH
31	<a href="#">Cont.Cas(C)/488/2022</a>	MANOJ KUMAR BARUAH <b>Versus</b> 2) SRI DILIP KR. BORAH	MR. B D GOSWAMI MR. J M GOGOI	MR. M K CHOUDHURY (r-5) MR. A BARKATAKI (r-5) MR P BHARDWAJ MR P BHARDWAJ
32	<a href="#">WP(C)/4942/2022</a>	MD. NUR ISLAM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR. K KALITA MS G SWAMI	SC, CO OP GA, ASSAM
33	<a href="#">WP(C)/6867/2022</a>	LANKESWAR DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S K ROY MR. J SINGH MRS. M M ROY	MR. A GANGULY (R-3,4,5) MR. A DUTTA (R-3,4,5) MR. A DHANUKA (R-3,4,5) ASSTT.S.G.I. SC, FINANCE SC, A G V B SC, PNB
34	<a href="#">Cont.Cas(C)/155/2023</a>	DR. BHABEN CHOUDHURY <b>Versus</b> A. L. CHOUDHURY AND ANR	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	
35	<a href="#">Cont.Cas(C)/200/2023</a>	SAMSUL AHMED <b>Versus</b> BORSING RONGPI AND 2 ORS	MR N AHMED MR R A AHMED	MR R M DAS (R-1,2,3) MR. C SHARMA(R-1,2,3) D JAIN(R-1,2,3) P. NAIDING(R-1,2,3)
36	<a href="#">Cont.Cas(C)/256/2023</a>	DINADAYAL RABHA AND 33 ORS <b>Versus</b> PABITRA RAM KHAUND, IAS	MR P BHARADWAJ MR. D J BORAH	MR. N UPADHAYAY

37	<a href="#">Cont.Cas(C)/299/2023</a>	BIRAJ SONOWAL <b>Versus</b> BINITA PEGU AND 4 ORS.	MS. D SONOWAL	MR R DHAR MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. LENTSO MS G SWAMI ADDL. SR. GA, ASSAM
38	<a href="#">Cont.Cas(C)/327/2023</a>	GIRISH CH. DAS <b>Versus</b> DEBOJYOTI NATH	B KUMAR	MR. D SAIKIA MR. R BORPUJARI MR P NAYAK MR A CHALIHA
39	<a href="#">Cont.Cas(C)/453/2023</a>	BAIJANTI BALA BORO <b>Versus</b> SANTANU PRASAD GOTMARE AND 3 ORS	MS. A K CHOUDHURY MR M CHOUDHURY MR P J DAS	MR. D NATH
40	<a href="#">Cont.Cas(C)/476/2023</a>	MD. ALTAB UDDIN <b>Versus</b> DR. SUMAN BHOWMIK AND 5 ORS	MR. A K DUTTA	
	<b>WITH</b>			
41	<a href="#">Cont.Cas(C)/243/2019</a>	ALTAB UDDIN <b>Versus</b> RATHINDRA BHUYAN	MR. A K DUTTA MR. B PURKAYASTHA	MR. D NATH MR. D UPAMANYA SR. GA, ASSAM
42	<a href="#">Cont.Cas(C)/595/2023</a>	KHAGEN KALITA <b>Versus</b> MANISH THAKUR AND 2 ORS	MRS. K DEVI MS S A KHALIFA	MRS. D DAS BARMAN (R-3) M KATAKY (r-2) MS. P CHUTIA (r-3)
43	<a href="#">Cont.Cas(C)/636/2023</a>	MONOWAR HOSSAIN <b>Versus</b> BALIN BABA BALARI	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
44	<a href="#">Cont.Cas(C)/680/2023</a>	MANOJ KUMAR BARUAH <b>Versus</b> PABAN KUMAR BARTHAKUR, IAS AND 2 ORS	MR. B D GOSWAMI MR. J M GOGOI	
45	<a href="#">Cont.Cas(C)/790/2023</a>	FUZAIL AHMED CHOUDHURY <b>Versus</b> JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
46	<a href="#">Cont.Cas(C)/791/2023</a>	FAKAR UDDIN MAZUMDER <b>Versus</b> JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
47	<a href="#">Cont.Cas(C)/792/2023</a>	DEBASISH CHOUDHURY <b>Versus</b> JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
48	<a href="#">WP(C)/3599/2023</a>	BIJIT CHAKRAVORTY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY MR P J DAS	GA, ASSAM SC, FINANCE DEPTT.
49	<a href="#">WP(C)/4907/2023</a> WITH OFFICE NOTE	SIDDHARTHA SANKAR CHAKRABORTY AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 20 ORS	MR. A K PURKAYASTHA MR. R C PAUL MR. A R DAS	GA, ASSAM SC, AG SC, GAD SC, FINANCE
50	<a href="#">WP(C)/6836/2023</a>	ANUREKHA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J C CHAUDHURY MR. A M DUTTA MR G C SHARMA MR S P PAUL	GA, ASSAM SC, AAU
51	<a href="#">MC/12/2024</a> IN WP(C)/1585/2013 (D/O) in WP(C)/1585/2013	SMT BAIJANTI MALA BORO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS		GA, ASSAM SC, BTADC
		<b>HEARING</b>		
52	<a href="#">WP(C)/7374/2013</a> FIXED	SMT. SUKLA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A K PURKAYASTHA MR.S K DAS	GA, ASSAM
53	<a href="#">WP(C)/27/2015</a> FIXED	DIPEN HAZARIKA <b>Versus</b> STATE BANK OF INDIA and 8 ORS	MR. P K BORAH MR.A J RAJKHOWA MR.S BORTHAKUR MR.U S BORA	MR.L TALUKDAR(R-1) MS.M DASR-1 MR.B DAS(R-1) MS.N DAS(R-1)

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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR M HALOI	07-03-2024	To	11-03-2024
12)	MR S PARASHAR	13-03-2024	To	20-03-2024
13)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
14)	MR. R ALI	07-03-2024	To	11-03-2024
15)	MR. S CHAMARIA	11-03-2024	To	13-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday, 11th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>			
1 <a href="#">WP(C)/6909/2015</a> PART-HEARD, FIXED	M/S TOPCEM INDIA <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.G N SAHEWALLA MRS.S S BAWARI MR.A CHETIA MD.ASLAM	C.G.C. MR.S CHAMARIA MRM R ADHIKARI SC, INDUSTRIES and COMMERCE ASSTT.S.G.I.
<b>MOTION</b>			
2 <a href="#">CRP/21/2024</a> CAVT. NO.01012/024,	DIPTI MEDHI <b>Versus</b> APURBA KUMAR MEDHI AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR. ANANTA RAM MEDHI MS. K MEDHI FOR CAVEATOR
3 <a href="#">Tr.P.(C)/23/2024</a>	AISHA AO <b>Versus</b> ARUP KUMAR MEDHI	MR. K D SARMA	
4 <a href="#">CRP/23/2024</a> FIXED	MAHIDHAR @ MAHODAR BARMAN <b>Versus</b> SUBAL CH BARMAN AND 23 ORS	MR S N KRISHNATRAYA MR D BARMAN	
5 <a href="#">Tr.P.(C)/24/2024</a>	NATIONAL INSURANCE CO LTD <b>Versus</b> RAMILA RABHA AND 3 ORS	JONA DEVI MS. S CHAKRABORTY MR C PHUKAN A. N. H PHOM	
6 <a href="#">CRP(IO)/97/2024</a>	LOKNATH BORA AND ANR <b>Versus</b> PRAMILA KALITA AND 2 ORS.	MR D K DAS MR. R K NATH MS. P BHUYAN S DAS	
7 <a href="#">CRP(IO)/98/2024</a>	JIAD ALI @ JIYAD ALI RAHMAN <b>Versus</b> ABDUL HAMID SK	MD. I HUSSAIN H M S ELAHI	
<b>ADMISSION</b>			
8 <a href="#">CRP/2/2019</a>	NIKHIL TALUKDAR <b>Versus</b> ASHIM SAHA AND ANR.	MR. R SARMA	MR. N DHAR (R 1 & 4)
9 <b>WITH</b> <a href="#">RSA/6312/2019</a> (Filing Number)	SHRI NIKHIL TALUKDAR <b>Versus</b> SRI ASHIM SAHA AND 3 ORS	MR R SARMA	
<b>WITH</b> <a href="#">I.A.(Civil)/3169/2019</a>	SHRI NIKHIL TALUKDAR <b>Versus</b> SRI ASHIM SAHA AND 3 ORS.	MR. R SARMA	MR. N DHAR (r-1,3) MR. T U LASKAR (r-1,3) MS. U BARUAH (r-1,3)



10	<a href="#">CRP(IO)/244/2022</a> WITH LCR(SCANNED COPY)	RUSHMAT AHMED CHOUDHURY <b>Versus</b> MD. ABDUL GONI AND 8 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	GA, ASSAM MS. R CHOUDHURY (R1, R2, R3) MR N RAHMAN (R1, R2, R3) SC, REVENUE
11	<a href="#">CRP/8/2023</a>	RAJKUMAR KEJRIWAL AND ANR <b>Versus</b> DIN DAYAL AGARWAL AND ANR	MR. S P ROY JYOTISH DAS	MR. M DUTTA MS S DEV
12	<a href="#">CRP/38/2023</a> WITH LCR	NRIPEN DAS <b>Versus</b> RATNA DEY AND 3 ORS.	MR. R BORPUJARI MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	MR G BHARADWAJ (r-2,3,4) MR N BRAHMA (r-2,3,4)
13	<a href="#">FAO/21/2024</a>	BANTI BARUAH AND 4 ORS <b>Versus</b> RAJIB SARMA AND 6 ORS	MR H NATH MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
	<b>WITH</b> <a href="#">I.A.(Civil)/767/2024</a> <b>in</b> FAO/21/2024	BANTI BARUAH AND 4 ORS <b>Versus</b> RAJIB SARMA AND 6 ORS	MR H NATH MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	

**FOR HEARING U/O XLI RULE II C.P.C.**

14	<a href="#">RSA/147/2023</a> WITH LCR	SMTI. SHEHNAJ ARA ULLAH <b>Versus</b> ZAHIRUDDIN AHMED @ BIPUL AND 3 ORS	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	
15	<a href="#">RSA/179/2023</a>	ALA UDDIN AND ORS. <b>Versus</b> SIRAJ UDDIN AND ORS.	MR. S K GHOSH MR. P D NAIR MR G ALAM MR. H ROHMAN	MR. N HAQUE MR. A K TALUKDAR MR S ISLAM MR. S R BARBHUIYA MR. A B T HAQUE MR. S I KHAN

**ORDERS**

16	<a href="#">Arb.A./17/2012</a> WITH LCR	POWAL CH. BORA <b>Versus</b> NUMALIGARH REFINERY LTD	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	MRS BORGHAIN
17	<a href="#">MC/3365/2014</a> in RSA SL. NO. 234587	MUNIA CHAUHAN <b>Versus</b> SRI SUKHLAL DAS and 7 ORS,	MRM R ADHIKARI MR.C K S BARUAH MS.H TERANGPI	MS.K YADAV(R-1 & 2) MR.A KABRA(R-1 & 2) MS.D L DEKA(R-2)
18	<a href="#">I.A.(Civil)/917/2016</a> in RFA/87/2004 (D/O) <b>in</b> RFA/87/2004	ABU BAKKAR BARBHUYAN <b>Versus</b> MOINUL HAQUE BARBHUYA	S C KEYAL R DAS S K GHOSH S P CHOUDHURY	S S DEY P R MAHANTA D P BORAH MR.D F A AHMEDR-1 MR.J LASKAR(R-1)
	<b>WITH</b> <a href="#">MC/208/2016</a>	ABU BAKKAR BARBHUYAN <b>Versus</b> MOINUL HAQUE BARBHUYA		
19	<a href="#">I.A.(Civil)/1473/2016</a> <b>in</b> RSA/276218/2016	MD. GOLAM MUSTAFA @ MOSTAFA HUSSAIN SARKAR and ANR, <b>Versus</b> MD. SARIFUL ISLAM SARKAR and 2 ORS,	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA MR.N I CHOWDHURY	
	<b>WITH</b> <a href="#">RSA/276218/2016</a> (Filing Number)	MD GOLAM MUSTAFA and ANR <b>Versus</b> MD SARIFUL ISLAM SARKAR and 2 ORS		

20	<a href="#">RSA/260/2018</a>	SMTI BIJOY LAKSHMI BHATTACHARJEE <b>Versus</b> SRI SIDDHARTHA BARUA AND ANR	MR. N DHAR MR. T U LASKAR MR S A BARBHUIYA MR. S A CHOUDHURY	MR B K SARMA MS P SARMAH MR. P SARMA
21	<a href="#">I.A.(Civil)/958/2018</a> in RSA/73/2018	HOQUE MD REZAUL KARIM and 10 ORS <b>Versus</b> ABDUL FAZAL and ORS	MR G P BHOWMIK MS P CHETIA MS. M KALITA	
	<b>WITH</b> <a href="#">RSA/73/2018</a>	HOQUE MD REZAUL KARIM and 10 ORS <b>Versus</b> ABDUL FAZAL and ORS	MR G P BHOWMIK MS P CHETIA MS. M KALITA	
	<b>WITH</b> <a href="#">I.A.(Civil)/959/2018</a> in RSA/73/2018	HOQUE MD REZAUL KARIM and 10 ORS <b>Versus</b> ABDUL FAZAL and ORS	MR G P BHOWMIK MS P CHETIA MS. M KALITA	
22	<a href="#">RSA/268/2019</a>	JOY RAM BHOR AND 3 ORS. <b>Versus</b> ABDUL MANNAN AND ANR	MS L R NAG MR. S BANIK MR K K GHOSH	MR F A LASKAR MR. D H MOZUMDER
23	<a href="#">I.A.(Civil)/2825/2019</a> in RSA/180/2006 (D/O) in Review.Pet./102/2018	THE UNION OF INDIA AND 2 ORS <b>Versus</b> JAI PRAKASH AGARWAL	DR. B N GOGOI	
	<b>WITH</b> <a href="#">Review.Pet./102/2018</a>	THE UNION OF INDIA AND 2 ORS <b>Versus</b> JAI PRAKASH AGARWAL	DR. B N GOGOI	
24	<a href="#">RSA/50/2020</a>	SRI RAMESH CHANDRA DEKA <b>Versus</b> SRI HALADHAR DEKA AND 2 ORS	MR G CHOUDHURY MR. A K HALOI MR P BORAH	MR A UPADHYAY MR K JAIN MR. P UPADHYAY
25	<a href="#">RSA/114/2020</a>	MD. ALTAF HUSSAIN <b>Versus</b> ASIQUE UDDIN MAZUMDAR AND 11 ORS.	MR. S P CHOUDHURY	MR. M H RAJBARBHUIYAN (R-6) MRS R CHETRI (R-6)
26	<a href="#">I.A.(Civil)/237/2021</a> in RSA/10420/2020	TABIBAR RAHMAN <b>Versus</b> ON THE DEATH OF ASARUDDIN @ ASAR UDDIN, HIS LEGAL HEIRS-	MR. B C DAS MS. I DAS	
	<b>WITH</b> <a href="#">RSA/10420/2020</a> (Filing Number)	TABIBAR RAHMAN <b>Versus</b> ASARUDDIN @ ASAR UDDIN B	MR. B C DAS	
27	<a href="#">I.A.(Civil)/2609/2022</a> in RSA/149/2007 (D/O) in Review.Pet./9629/2022	ON THE DEATH OF GOBINDA DAS HIS LEGAL HEIRS DHARESHWARI DAS AND ORS. <b>Versus</b> ON THE DEATH OF SADHIRAM DAS HIS LEGAL HEIRS DIBAKAR DAS AND ORS.	MR. S P ROY JYOTISH DAS	MR. SAILENDRA DEKA MR. D CHOUDHURY
	<b>WITH</b> <a href="#">Review.Pet./9629/2022</a> (Filing Number)	ON THE DEATH OF GOBINDA DAS HIS LEGAL HEIRS DHARESHWARI DAS AND ORS. <b>Versus</b> ON THE DEATH OF SADHIRAM DAS HIS LEGAL HEIRS DIBAKAR DAS AND ORS. A	MR. S P ROY	
28	<a href="#">I.A.(Civil)/3793/2022</a> in RFA/14955/2022	GAIL (INDIA) LTD. AND 2 ORS. <b>Versus</b> SSK EXPORT LTD. AND ANR.	MR. S MITRA MR A K BORO	MR. A K SAHEWALLA (r- 1,2) MR. W SHARMA (r-1,2) MS Z DOLEY (r-1,2)
	<b>WITH</b> <a href="#">RFA/14955/2022</a> (Filing Number)	GAIL (INDIA) LTD. AND 2 ORS. <b>Versus</b> SSK EXPORT LTD. AND ANR. A	MR. S MITRA	
29	<a href="#">CRP/14/2023</a> CAVT. NO.14452/022,	RENUSHREE LAHKAR AND 3 ORS. <b>Versus</b> MOHIT CHANDRA LAHKAR	MR. S P ROY JYOTISH DAS	MR. L TALUKDAR MR B DAS MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI FOR CAVEATOR

	<b>WITH</b> <a href="#">I.A.(Civil)/263/2023</a> in CRP/14/2023	RENUSHREE LAHKAR AND 3 ORS. <b>Versus</b> MOHIT CHANDRA LAHKAR	MR. S P ROY JYOTISH DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/49/2024</a> in CRP/14/2023	RENUSHREE LAHKAR AND 3 ORS. <b>Versus</b> ON THE DEATH OF MOHIT CHANDRA LAHKAR,	MR. S P ROY JYOTISH DAS	MR. L TALUKDAR MR B DAS MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI
30	<a href="#">I.A.(Civil)/35/2023</a> WITH LCR in RSA/199/2005	ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU AND 3 ORS <b>Versus</b> SATDEO GUPTA AND ORS		
	<b>WITH</b> <a href="#">RSA/199/2005</a>	ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU WIFE AND ORS <b>Versus</b> SATDEO GUPTA AND ORS	MR B SINHA MR.D K KATAKEY	MR.T J MAHANTA MR.N BARUA MR.P K DEKA MR.R SARMA MR.H DEKA MR.M HUSSAIN
	<b>WITH</b> <a href="#">I.A.(Civil)/37/2023</a> in RSA/199/2005	ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU AND 3 ORS <b>Versus</b> SATDEO GUPTA AND ORS		
	<b>WITH</b> <a href="#">I.A.(Civil)/39/2023</a> in RSA/199/2005	ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU AND 3 ORS <b>Versus</b> SATDEO GUPTA AND ORS		
31	<a href="#">CRP(IO)/106/2023</a>	NISITH RANJAN DAS @ BAPAN AND ANR. <b>Versus</b> SUNITA BISWAS AND 11 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. T ROY (R-1,2) MRS. B SARKAR (R-1,2)
32	<a href="#">I.A.(Civil)/712/2023</a> WITH LCR in RSA/114/2016	SMTI AKORI MAZUMDAR and 3 ORS <b>Versus</b> ON THE DEATH OF RESPONDENT NO. 1	MD. A SAHAD MD. M U AHMED	MR. A M DUTTA
	<b>WITH</b> <a href="#">RSA/114/2016</a>	SMTI AKORI MAZUMDAR and 3 ORS <b>Versus</b> MD AFJUL MAZUMDAR @ AFZUL MAZUMDAR and 11 ORS	MR.A SAHAD MD.M U AHMED MS. A AHMED MR.D HALOI	MR.M Z AHMED(Sr.Adv.)(R-1 to 6) MS.B DUTTA(Sr.Adv.)(R-1 to 6) MS.A BEGUM(R- 1 to 6) MR.A M DUTTA R- 1 to 6 MR.N Z AHMED(R- 1 to 6) MR.S K SHARMA(R- 1 to 6)
	<b>WITH</b> <a href="#">I.A.(Civil)/713/2023</a> in RSA/114/2016	SMTI AKORI MAZUMDAR and 3 ORS <b>Versus</b> ON THE DEATH OF RESPONDENT NO. 1	MD. A SAHAD MD. M U AHMED	MR. A M DUTTA
	<b>WITH</b> <a href="#">I.A.(Civil)/714/2023</a> in RSA/114/2016	SMTI AKORI MAZUMDAR and 3 ORS <b>Versus</b> ON THE DEATH OF RESPONDENT NO. 1	MD. A SAHAD MD. M U AHMED	
	<b>WITH</b> <a href="#">I.A.(Civil)/715/2023</a> in RSA/114/2016	SMTI AKORI MAZUMDAR and 3 ORS <b>Versus</b> ON THE DEATH OF RESPONDENT NO. 1	MD. A SAHAD MD. M U AHMED	MR. A M DUTTA
33	<a href="#">I.A.(Civil)/2262/2023</a> FIXED in RSA/6235/2023	SUNIT HAZARIKA <b>Versus</b> ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS.	MS. R CHOUDHURY MR. M ISLAM	MS. B CHOUDHURY (R-1 TO 1.4 MR. P. CHOUDHURY (R-1 TO 1.4 J DAS (R-1 TO 1.4

	<b>WITH</b> <a href="#">RSA/6235/2023</a> (Filing Number)	SUNIT HAZARIKA <b>Versus</b> ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS. B	MS. R CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/6237/2023</a> (Filing Number)	SUNIT HAZARIKA <b>Versus</b> ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS. B	MS. R CHOUDHURY	
34	<b>WITH</b> <a href="#">RSA/6144/2023</a> (Filing Number)	SUNIT HAZARIKA <b>Versus</b> ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS. A	MS. R CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/1484/2023</a>	SUNIT HAZARIKA <b>Versus</b> ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS.	MS. R CHOUDHURY MR. M ISLAM	MS. B CHOUDHURY MR. P. CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/6146/2023</a> (Filing Number)	SUNIT HAZARIKA <b>Versus</b> ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS. A	MS. R CHOUDHURY	
35	<a href="#">I.A.(Civil)/2618/2023</a> in RSA/8653/2023	GUTTO AND COMPANY PVT. LTD. AND ANR. <b>Versus</b> ABDUL HOQUE AND ANR.	MR. S C BISWAS MR A IKBAL MR. R BARUAH MR. A IKBAL MR. P S BISWAS	
	<b>WITH</b> <a href="#">RSA/8653/2023</a> (Filing Number)	GUTTO AND COMPANY PVT AND ANR. <b>Versus</b> ABDUL HOQUE AND ANR. B	MR. S C BISWAS	
36	<a href="#">I.A.(Civil)/3171/2023</a> FIXED in CRP(IO)/12933/2023	SANJAY AGARWAL <b>Versus</b> NIVEDITA AGARWAL	MS. K YADAV MS. M BHATTACHARJEE MR. R L YADAV	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN A ALI
	<b>WITH</b> <a href="#">CRP(IO)/12933/2023</a> (Filing Number)	SANJAY AGARWAL <b>Versus</b> NIVEDITA AGARWAL		
37	<b>WITH</b> <a href="#">CRP(IO)/1839/2024</a> (Filing Number)	SANJAY AGARWAL <b>Versus</b> NIVEDITA AGARWAL	MS. K YADAV MS. K YADAV MS. M BHATTACHARJEE	
	<b>WITH</b> <a href="#">I.A.(Civil)/768/2024</a>	SANJAY AGARWAL <b>Versus</b> NIVEDITA AGARWAL	MS. K YADAV MS. M BHATTACHARJEE MR. R L YADAV	
38	<a href="#">I.A.(Civil)/3200/2023</a> RSA 96/2004(D/O), WITH LCR in RSA/96/2004	ANJAN KR DEY <b>Versus</b> JAYANTI DEY AND 4 ORS	DR. B AHMED MR. A K AZAD	
	<b>WITH</b> <a href="#">MC/81/2023</a>	ANJAN KR DEY <b>Versus</b> JAYANTI DEY AND 4 ORS	MR. P K ROYCHOUDHURY MR. A K AZAD	MR. S K GHOSH(R- 2,3,4) MS F AHMED (R- 2,3,4)
	<b>WITH</b> <a href="#">I.A.(Civil)/3201/2023</a>	ANJAN KR DEY <b>Versus</b> JAYANTI DEY AND 4 ORS	MR. P K ROYCHOUDHURY MR. A K AZAD	
39	<a href="#">Review.Pet./34/2024</a> in WP(C)/3025/2021 (D/O)	SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S SARMA	SC. WATER RESOURCE DEPTT.

40	<a href="#">I.A.(Civil)/456/2024</a> FIXED in CRP/13576/2023 <b>WITH</b> <a href="#">CRP/13576/2023</a> (Filing Number)	NIRMAL PAUL <b>Versus</b> ANAND KUMAR SAH	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP	
		NIRMAL PAUL <b>Versus</b> ANAND KUMAR SAH	MR. R K BHUYAN	
41	<a href="#">I.A.(Civil)/495/2024</a> FIXED in CRP(IO)/1758/2024 <b>WITH</b> <a href="#">CRP(IO)/1758/2024</a> (Filing Number)	SANJAY AGARWAL <b>Versus</b> NIVEDITA AGARWAL	MS. K YADAV MS. M BHATTACHARJEE	
		SANJAY AGARWAL <b>Versus</b> NIVEDITA AGARWAL (F)	MS. K YADAV	
42	<a href="#">I.A.(Civil)/624/2024</a> WITH LCR in RSA/111/2017  <b>WITH</b> <a href="#">RSA/111/2017</a>	ON THE DEATH OF USHA DEVI, WIFE OF LATE RAM AYODHYA BHAGAT, HER LEGAL HEIRS KANCHAN BHAGAT <b>Versus</b> ALOK KUNDU	MR. A SANCHETI	MR. B J MUKHERJEE
		USHA DEVI and 11 ORS. <b>Versus</b> ALOK KUNDU and ANR.	MS.B DAS MR.A SANCHETI(A- 2 to 12) MR.S DEY MR.R C SANCHATI(A- 2 to 12) MRS SANCHETI(A- 2 to 12)	MR.S S SHARMA Sr.Adv.R-1 MR.B J MUKHERJEE(R-1)
43	<a href="#">RSA/101/2017</a>  <b>WITH</b> <a href="#">I.A.(Civil)/620/2024</a> in RSA/101/2017	USHA DEVI and 11 ORS. <b>Versus</b> BISWANATH SHARMA and 2 ORS.	MS.B DAS MR.A SANCHETI(A- 2 to 12) MR.S DEY MR.R C SANCHATI A- 2 to 12 MRS SANCHETI(A- 2 to 12)	MR.S S SHARMA(Sr.Adv.)(R- 1&2) MR.B J MUKHERJEE(R- 1&2)
		ON THE DEATH OF USHA DEVI, WIFE OF LATE RAM AYODHYA BHAGAT, HER LEGAL HEIRS KANCHAN BHAGAT <b>Versus</b> ON THE DEATH OF BISWANATH SHARMA HIS LEGAL HEIRS	MR. A SANCHETI	MR. B J MUKHERJEE
44	<a href="#">RSA/112/2017</a>  <b>WITH</b> <a href="#">I.A.(Civil)/622/2024</a> in RSA/112/2017	USHA DEVI and 11 ORS. <b>Versus</b> AJOY KUMAR KUNDU and ANR.	MS.B DAS MR.A SANCHETI(A-2-12) MR.S DEY MR.R C SANCHATI(A- 2 - 12) MRS SANCHETI(A- 2 - 12)	MR.S S SHARMA(Sr.Adv.)(R-1) MR.B J MUKHERJEE(R-1) MR.M MAJUMDAR(R-1)
		ON THE DEATH OF USHA DEVI, WIFE OF LATE RAM AYODHYA BHAGAT, HER LEGAL HEIRS KANCHAN BHAGAT <b>Versus</b> AJOY KUMAR KUNDU,	MR. A SANCHETI	
45	<a href="#">I.A.(Civil)/741/2024</a> IN CRP 312/2008(D/O), WITH LCR in Review.Pet./66/2016  <b>WITH</b> <a href="#">Review.Pet./66/2016</a>	DIPEN CH. TARO and 2 ORS <b>Versus</b> UPEN CH. DAS and 3 ORS	MR. P S DEKA MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA	MR. K N CHOUDHURY
		DIPEN CH. TARO and 4 ORS <b>Versus</b> UPEN CH. DAS and ORS	MR.P S DEKA MS.A CHAKRABORTY	MR. K N CHOUDHURY MS A BEGUM MS.K JAIN MR. D J DAS MS.P UPADHYAY

**STAY MATTERS**

46	<a href="#">Tr.P.(C)./72/2022</a>	SUPRIYA DEY MANIK <b>Versus</b> ABHIJIT MANIK	MR. U B SARMA MRS. G SARMA	
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47	<a href="#">Tr.P.(C)/70/2023</a>	DIMPIMONI SAIKIA <b>Versus</b> RANADEV NATH	MR. P SUNDI	MR. P J SAIKIA MR H K HAZARIKA MS D DUTTA
48	<a href="#">Tr.P.(C)/82/2023</a>	JANMONI DEKA <b>Versus</b> RITUMONI DEKA	MS. N M DEKA	
49	<a href="#">Tr.P.(C)/92/2023</a>	SMTI JITUMONI CHUTIA <b>Versus</b> LUKU GOGOI	MR S GOGOI MISS. A BARUAH MS A GOGOI	
50	<a href="#">Tr.P.(C)/93/2023</a>	HIMAKSHI CHOUDHURY <b>Versus</b> BHRIGUJIT CHOUDHURY (SONTI)	MR. B CHETRI MR. U DAS MR VINOD BASFOR	MR. S U AHMED MR A HAWARI
51	<a href="#">CRP/109/2023</a>	M/S MAMCHAND YOGNARAYAN AND CO. <b>Versus</b> BINOD KUMAR JAIN	MR. R K BHUYAN MR. M KASHYAP	MR. N DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/2090/2023</a> <b>in</b> <a href="#">CRP/109/2023</a>	M/S MAMCHAND YOGNARAYAN AND CO. <b>Versus</b> BINOD KUMAR JAIN	MR. R K BHUYAN	
52	<a href="#">CRP(IO)/208/2023</a>	PHANINDRA MOHAN DAS <b>Versus</b> PRADIP CHANDRA DAS	MR. N DHAR MD. B HUSSAIN MR A H TOUFIQ	DR P C MAZUMDAR (R-1) DR P C MAZUMDAR (R-1) MR T MAZUMDAR MR T MAZUMDAR MR R KASHYAP
53	<a href="#">CRP(IO)/262/2023</a>	LEJJA GHAFAR <b>Versus</b> AZIZA GHAFAR	MR. P KHATANIAR MS N RAHMAN MS M BARUAH	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH MS. J SARMA
54	<a href="#">CRP(IO)/263/2023</a>	ASAF ALI <b>Versus</b> SAFIOR RAHMAN	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN
55	<a href="#">CRP(IO)/307/2023</a>	SMITA ROY @ BURI ROY AND ANR <b>Versus</b> SIMA ROY AND ANR	MR. B HALDAR R L CHUTIA	MR. O LASKAR (R1)

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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
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10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR M HALOI	07-03-2024	To	11-03-2024
12)	MR S PARASHAR	13-03-2024	To	20-03-2024
13)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
14)	MR. R ALI	07-03-2024	To	11-03-2024
15)	MR. S CHAMARIA	11-03-2024	To	13-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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2:00 PM to 4:15 PM

### [ For Monday, 11th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./602/2024</a> FIXED	ROHIT BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS	PP, ASSAM
<b>WITH</b>				
2	<a href="#">Bail Appln./487/2024</a>	SUMIT BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA	PP, ASSAM
3	<a href="#">Bail Appln./690/2024</a>	AL MUKTADIR AHAMMED <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH MR R SENSUA	PP, ASSAM
4	<a href="#">Bail Appln./695/2024</a>	KAZI ALAUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
5	<a href="#">Bail Appln./698/2024</a>	AMIR HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
6	<a href="#">Bail Appln./699/2024</a>	SHAHID ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR. J ABBAS	PP, ASSAM
<b>MOTION</b>				
7	<a href="#">Crl.Rev.P./83/2024</a>	MD. SAMSUL HOQUE <b>Versus</b> MUSTT SABINA YASMIN	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	
8	<a href="#">Crl.Pet./209/2024</a> FIXED	ABUL HASHEM KHANDAKER @ ABDUL HASEM KHANDAKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
9	<a href="#">Crl.Pet./250/2024</a>	PRADIP MAHANTA <b>Versus</b> THE STATE OF ASSAM AND ANR	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN MR. R ULLAH	PP, ASSAM

10	<a href="#">Crl.Pet./251/2024</a>	DEEPANKAR BORO AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S HAZARIKA MR. H BURAGOHAIN	PP, ASSAM
11	<a href="#">Crl.Pet./258/2024</a>	DIPANKAR PEGU <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. L GOGOI	PP, ASSAM SC, FOREST
12	<a href="#">AB/524/2024</a> FIXED	JAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
13	<a href="#">AB/584/2024</a>	MOHIT <b>Versus</b> THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA MS N BARUAH	PP, ASSAM
14	<a href="#">AB/589/2024</a>	NUR HUSSAIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI	SC, EXCISE DEPTT.
15	<a href="#">AB/597/2024</a>	BABUL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
16	<a href="#">AB/604/2024</a>	SOHIDULLAH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM MR M RAHMAN I AMIN	PP, ASSAM
17	<a href="#">AB/606/2024</a>	TAIZ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
18	<a href="#">AB/615/2024</a>	KABIR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MR A K AHMED MS P KAKATI	PP, ASSAM
19	<a href="#">AB/619/2024</a>	BHOLA BORAH <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
<b>ADMISSION</b>				
20	<a href="#">Crl.Pet./612/2018</a>	RAJIB HUSSAIN THAKURIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R HAZARIKA MR. N HASAN MR. J ROY MR. A HASAN MR. C CHAKRAVARTY	MR. B SAIKIA MR D K BORDOLOI (R2) MS. J PAUL (R2) PP, ASSAM
21	<a href="#">Crl.Rev.P./360/2023</a> FIXED	BAHEJUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR 2 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MR. A K HUSSAIN (R-1,2) MR. B HUSSAIN (R-1,2) MR A HAQUE (R-1,2) PP, ASSAM
<b>WITH</b>				
22	<a href="#">Crl.Rev.P./359/2023</a>	BAHEJUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MR. A K HUSSAIN (R-2,3,4,5,6) MR. B HUSSAIN (R-2,3,4,5,6) MR A HAQUE (R-2,3,4,5,6) PP, ASSAM
23	<a href="#">Crl.Pet./889/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	ROUNAK ALI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	WASIM RAJA	PP, ASSAM
24	<a href="#">Crl.Pet./1301/2023</a> WITH LCR 2 FILES, FIXED	AKRAM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	PP, ASSAM
25	<a href="#">Crl.A./62/2024</a>	MAYA SAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
<b>WITH</b>				
	<a href="#">I.A.(Crl.)/229/2024</a> <b>in</b> <a href="#">Crl.A./62/2024</a>	MAYA SAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM



26	<a href="#">Crl.A./67/2024</a>	AJAY BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/241/2024</a> <b>in</b> Crl.A./67/2024	AJAY BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
27	<a href="#">Bail Appln./4037/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	SHOAIB AKHTAR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
28	<a href="#">Bail Appln./4469/2023</a> FIXED	SUMAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. P DUTTA MS G SWAMI	PP, ASSAM
29	<a href="#">Bail Appln./267/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	FAZAR ALI @ FAJAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D GOGOI MR. J ALOM SK	PP, ASSAM
30	<a href="#">Bail Appln./430/2024</a> FIXED	DIPANKAR ROY <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
31	<a href="#">Bail Appln./464/2024</a> FIXED	MAIDUL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MS. S DEVI	PP, ASSAM
32	<a href="#">Bail Appln./483/2024</a> FIXED	ASHRAFUL HOQUE AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
33	<a href="#">Bail Appln./489/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
34	<a href="#">Bail Appln./498/2024</a> WITH OFFICE NOTE, FIXED	UMAKANTA KALITA @ UMA KT. KALITA @ MAINA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
35	<a href="#">Bail Appln./550/2024</a> WITH OFFICE NOTE, FIXED	KHUDEJA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
36	<a href="#">Bail Appln./558/2024</a> FIXED	SUBHASH CH. BARMAN <b>Versus</b> THE STATE OF ASSAM	MISS. M DAS MD. S ISLAM MR. M DEKA	PP, ASSAM
37	<a href="#">Bail Appln./560/2024</a> FIXED	ABDUL SALAM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
38	<a href="#">Bail Appln./613/2024</a> FIXED	AJIT RABHA @ GARO <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
39	<a href="#">Bail Appln./622/2024</a> FIXED	BABUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
40	<a href="#">AB/2259/2023</a> (PERSONAL APPEARANCE), OFFICE NOTE, FIXED	ABDUL WAHAB @ ABDUL WAHED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
41	<a href="#">AB/2860/2023</a> FIXED	BHASKAR BORAH @ BIMAN BORAH <b>Versus</b> THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
42	<a href="#">AB/3697/2023</a> FIXED	ABBAS ALI MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
43	<a href="#">AB/4081/2023</a> FIXED	JAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM

44	<a href="#">AB/4232/2023</a> WITH OFFICE NOTE, FIXED	REJABUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. M HOQUE	MR I RAFIQUE (r-2) MRS S A CHOUDHURY (r-2) MS A AFREEN (r-2) PP, ASSAM
45	<a href="#">AB/137/2024</a> FIXED	GULZAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM
46	<a href="#">AB/418/2024</a> WITH OFFICE NOTE, FIXED	LUKU KARMAKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S DAS MRS. R T DAS MR K DAS	PP, ASSAM
47	<a href="#">AB/445/2024</a> WITH OFFICE NOTE, FIXED	ZAKINUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. A HUSSAIN MR R ISLAM S PAUL	PP, ASSAM
48	<a href="#">AB/540/2024</a> FIXED	RAJIB KONCH <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM

**ORDERS**

49	<a href="#">Crl.Pet./158/2024</a> FIXED	FAROOQ @ UMAR FAROOQ AND 2 ORS <b>Versus</b> ALTAF HUSSAIN LASKAR	MR. N SHARMA MR. B PEGU B K SINGHA	
50	<a href="#">I.A.(Crl.)/169/2024</a> WITH OFFICE NOTE, FIXED <b>in</b> Crl.A./1347/2024 <b>WITH</b> <a href="#">Crl.A./1347/2024</a> (Filing Number)	MD. ABDULLAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N HASAN MD. A HASSAN MR. A HASAN	PP, ASSAM
51	<a href="#">I.A.(Crl.)/236/2024</a> <b>in</b> Crl.Rev.P./1839/2024 <b>WITH</b> <a href="#">Crl.Rev.P./1839/2024</a> (Filing Number)	ABDULLAH <b>Versus</b> THE STATE OF ASSAM AND ANR. A THENGALBARI ESTATES PVT LTD <b>Versus</b> THE STATE OF ASSAM AND ANR THENGALBARI ESTATES PVT LTD <b>Versus</b> THE STATE OF ASSAM AND ANR (E)	MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY MR. A K SAHEWALLA	PP, ASSAM

**HEARING**

52	<a href="#">Crl.Rev.P./12/2020</a> WITH LCR 4 FILES, FIXED	TAPADHIR KANTI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M H RAJBARBHUIYAN MS. S RASUL	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

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2:00 PM to 4:15 PM

**[ For Monday,11th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./600/2024</a>	BISHAL DEBBARMA <b>Versus</b> UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
<b>ADMISSION</b>				
2	<a href="#">WP(C)/3605/2015</a> PART-HEARD, FIXED, WITH WP(C)/1173/2014 (D/O)	DR. DEEPAK KUMAR GOGOI <b>Versus</b> OIL INDIA LIMITED and 5 ORS	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR	MR.S N SARMA MR.S C KEYAL MR.K KALITA MR. J PATOWARY (r-7) MR. V A CHOWDHURY(R-8,9) SC, OIL
	<b>WITH</b> <a href="#">I.A.(Civil)/2237/2019</a> <b>in</b> WP(C)/3605/2015	DR. DEEPAK KUMAR GOGOI <b>Versus</b> OIL INDIA LIMITED and 5 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR R KALITA MR. R SALOI	SC, OIL
	<b>WITH</b> <a href="#">I.A.(Civil)/2834/2022</a> <b>in</b> WP(C)/3605/2015	SMTI TULIKA GOGOI <b>Versus</b> DR. DEEPAK KUMAR GOGOI AND 6 ORS.	MR. J PATOWARY	MR S N SARMA SENIOR ADVOCATE MR. B D KONWAR SR. ADV. MR. K KALITA
3	<b>WITH</b> <a href="#">WP(C)/5207/2014</a>	DR. DEEPAK KUMAR GOGOI <b>Versus</b> OIL INDIA LTD and 5 ORS.	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.S N SARMA MR. J PATOWARY, R-6 SC, OIL
	<b>WITH</b> <a href="#">I.A.(Civil)/2839/2022</a> <b>in</b> WP(C)/5207/2014	TULIKA GOGOI <b>Versus</b> DR. DEEPAK KUMAR GOGOI AND 5 ORS.	MR. J PATOWARY	MR S N SARMA SENIOR ADVOCATE MR. B D KONWAR SR. ADV. MR. K KALITA
4	<a href="#">WP(C)/2499/2015</a> FIXED	RAJU KHANIKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	GA, ASSAM(R1-3) MR.P N GOSWAMI

5	<b>WITH</b> <a href="#">WP(C)/7733/2015</a>	RAJU KHANIKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MR.R BHATTACHARJEE	GA, ASSAM
6	<b>WITH</b> <a href="#">Cont.Cas(C)/471/2019</a>	RAJU KHANIKAR <b>Versus</b> AAYUSH GARG	MR. B K BHATTACHARJEE MS. P SAHA MR. R SARMAH	
7	<b>WITH</b> <a href="#">WP(C)/5234/2019</a>	RAJU KHANIKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	GA, ASSAM
8	<a href="#">WP(C)/4779/2015</a> FIXED	PURBAJYOTI CHUTIYA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.P K DEKA MR. S ALAM	GA, ASSAM(R-1) MR.R GOSWAMI(R- 7-9) MS.B DEKA(R- 7-9) MS.S DAS(R- 7-9) MS.S BISWAS(R- 7-9) MS.A BARMANR- 7-9 MR. T.R. GOGOI, SC, HOUSING BOARD MR.C GOSWAMI(R-3, 5 & 7)
9	<a href="#">WP(C)/5523/2015</a> FIXED	SURJU ORANG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MR. S BORTHAKUR, AMICUS CURIAE MR.A MAHANTA	SC, NHM SC, HEALTH
10	<a href="#">WP(C)/156/2017</a> FIXED	SALIM HUSSAIN <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.M R KHANDAKAR MR.N I KHAN	GA, ASSAM(R. 5,8.) SC, PWD ROADSR. 1,2,3,4,6,8
11	<a href="#">WP(C)/1861/2017</a> FIXED	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
12	<b>WITH</b> <a href="#">WP(C)/1853/2017</a>	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
13	<b>WITH</b> <a href="#">WP(C)/1854/2017</a>	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
14	<b>WITH</b> <a href="#">WP(C)/1860/2017</a>	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
15	<a href="#">WP(C)/2122/2017</a> FIXED	OIL INDIA LTD. <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.S N SARMA MR.K KALITA MR.S CHOUDHURY MS.P KHOUND	MS.N MODI(R- 2,3&4) MS.M CHOUDHURYR- 2,3and4 MR.N KALITA(R- 2,3&4) MR.S DUTTA(R- 2-,3&4) MR.S DUTTA(R- 2,3&4) MR.C SHARMA(R- 2,3&4) ASSTT.S.G.I.
16	<a href="#">WP(C)/6113/2017</a> FIXED	MONIRUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.N ZAMAN MR.S BORA MR.A GANGULY	GA, ASSAM

17	<a href="#">WP(C)/1008/2018</a> FIXED	BISHNUMAYA KAFLEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P SARMAH MR. S K SINGHA MS. G DAS MR. S UPADHAY MR. B KUMAR	GA, ASSAM MR P S DEKA MR. N J KHATANIAR, SC,ELEMENTARY EDUCATION DEPT. MR A CHALIHA, SC, FINANCE  SC. REVENUE MRS. N BORDOLOI, SC, ELEMENTARY EDUCATION DEPARTMENT SC, GMC, H SARMA
18	<a href="#">WP(C)/1851/2018</a> (PERSONAL APPEARANCE THROUGH VIDEO CONFERENCING), FIXED	ON THE DEATH OF MAZIBUR RAHMAN, HIS LEGAL HEIRS- <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. S P ROY MS. N RAI MR A K RAI MR. T R ROY	
19	<a href="#">WP(C)/2202/2018</a> FIXED	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM MR. M SARMA (R5-7) MS. I GOHAIN (R5-7) MRS. J DEKA (R5-7) MS J A AHMED (R5-7)
20	<a href="#">WP(C)/4580/2018</a> FIXED	PRITHA SINGH CHETRI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M CHANDA MR. S CHOUDHURY MR. A BHATTACHARYA	MR. S C KEYAL (ASSTT.S.G.I.) MR. M KHATANIAR (SC, BTC,(R-7)) MRS. A GAYAN MS. M BHATTACHARJEE (ADDL. SR. GA,(R-6)) MS. P DAS (CGC,(R-1 to R- 5)) SC, BTC ASSTT. S.G.I.
21	<a href="#">WP(C)/4599/2018</a> FIXED	PRASTUTI BHUYAN <b>Versus</b> AXIS BANK AND 2 ORS.	MR. A BARUA MR. B BORA	MR. K K BHATRA (R3) MR. R K BHATRA (R3) MR. M SHARMA (r-1 to3) MR. A SAIKIA (R3) MS. S BURAGOHAIN (R3) MR M SARMA(R-1&2) MS RIMPI DUTTA (R3) MS. S YASMIN (r-1 to3)
<b>WITH</b>				
22	<a href="#">WP(C)/2893/2018</a>	SMTI. JAYA SAIKIA <b>Versus</b> THE BRANCH MANAGER, AXIS BANK AND ANR.	MR. S ALI MR K DAS	MR. K K BHATRA (R2) MR. R K BHATRA (R2) Mukesh Sharma (R1) MR. A SAIKIA (R2) MS. S BURAGOHAIN (R2) MR M SARMA (r-1 to3) MS. S YASMIN (r-1 to3)
23	<a href="#">WP(C)/1010/2019</a> FIXED	SANTOSH TARAFDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	MS. B BHUYAN (SC, BTC, R-4,5) MR P S DEKA (SC, REVENUE DEPT., R-1) MR R DHAR (GA, ASSAM, R-2,3) SC, FOREST
24	<a href="#">WP(C)/5892/2019</a> FIXED	BINOD BORAH AND 47 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G CHOUDHURY N JOSHI MR. S KAUSHIK	GA, ASSAM SC. REVENUE
25	<a href="#">WP(C)/7241/2019</a> FIXED	ABHIJIT GHOSH <b>Versus</b> THE CHAIRMAN, JORHAT MUNICIPAL BOARD AND ANR.	MR SISHIR DUTTA	MR. T J MAHANTA (R2) MS. P BHATTACHARYA (R2) MR. A BORUA (R2) SC, J M B
26	<a href="#">WP(C)/9246/2019</a> FIXED	SAMAN ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. M HUSSAIN MR A RASHID	GA, ASSAM SC, REVENUE

27	<a href="#">WP(C)/742/2021</a> FIXED	STAR HEALTH AND ALLIED INSURANCE COMPANY LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR K K MAHANTA MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR SISHIR DUTTA (R2) MR. D C BORAH MS M BORCHETIYA (R2) MR S DUTTA (R2) ASSTT.S.G.I. MR. SIDHANT DUTTA (R2)
28	<a href="#">WP(C)/3493/2021</a> FIXED, WITH FA/66/1969 (D/O)	M/S KHADARIA TEA COMPANY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHATANIAR MS. S D SAIKIA	GA, ASSAM SC, REVENUE
29	<a href="#">WP(C)/3820/2021</a> FIXED	NGO PARADISE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM MR. R N DAS, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. SC, FINANCE
30	<a href="#">WP(C)/780/2022</a> FIXED	GNRC LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
31	<b>WITH</b> <a href="#">WP(C)/5398/2021</a>	GNRC LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
32	<b>WITH</b> <a href="#">WP(C)/7336/2021</a>	GNRC LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
33	<b>WITH</b> <a href="#">WP(C)/5358/2022</a>	GNRC LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MS. S. TODI	SC, GST
34	<a href="#">WP(C)/4676/2022</a>	NAREN CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, REVENUE SC, FOREST
35	<a href="#">WP(C)/5314/2022</a> B/O	CHITRAMAL MUDIAR AND ANR. <b>Versus</b> THE STATE OF ASSAM 4 ORS.	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
36	<a href="#">WP(C)/7999/2022</a> FIXED	SUSHIL KR SAHA @ SHUSIL SAHA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN MS B TALUKDAR	SC, BTC SC, P H E SC, FINANCE
37	<a href="#">WP(C)/8089/2022</a>	HASSAN SHAHRUKH AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, FOREST
38	<a href="#">WP(C)/8453/2022</a>	SAILENDRA KUMAR NATH <b>Versus</b> ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR.	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, AFDC
39	<a href="#">WP(C)/1056/2023</a> FIXED	PABAN JYOTI NEOG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	GA, ASSAM SC, PWD SC, FINANCE SC, REVENUE
40	<a href="#">WP(C)/4105/2023</a> FIXED	IMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR. M ALI MR. R ISLAM MR J. ISLAM	GA, ASSAM SC, REVENUE
41	<a href="#">WP(C)/4163/2023</a> FIXED	AMAL CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B D DAS MR H K SARMA MS B B HUSSAIN MR. H R DAS	SC, HIGHER EDU MR. J K GOSWAMI MR. J BARMAN MR D J BORO

42	<a href="#">WP(C)/6950/2023</a> B/O	AMIRJAN KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, APDCL
43	<a href="#">WP(C)/6974/2023</a> FIXED	MUKTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MR. M I HUSSAIN N. UDDIN MR A HOSSAIN SK ABDULLAH	SC, CO OP GA, ASSAM
44	<a href="#">WP(C)/7109/2023</a> CAVT. NO.11622/023, FIXED, WITH CAVT.	JAHIR UDDIN LASKAR AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 18 ORS	MR. S BANIK MS F BEGUM	SC, CO OP GA, ASSAM MR M J QUADIR (FOR CAVEATOR) MR. A K HANNAN (FOR CAVEATOR)
45	<a href="#">WP(C)/7217/2023</a> B/O	M/S BIPUL SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SR. GA, ASSAM SC, FINANCE
46	<a href="#">WP(C)/7381/2023</a> B/O	M/S ARUN TRAVELS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	GA, ASSAM SC, HEALTH SC, FINANCE
47	<a href="#">WP(C)/280/2024</a>	PADMA THAKURIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR B TALUKDAR MR S SARMAH	SC, GST DY.S.G.I.
<b>BAIL HEARING</b>				
48	<a href="#">AB/2968/2023</a> FIXED	SANUAR HUSSAIN @ SANUAR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. A. HUSSAIN	PP, ASSAM
49	<a href="#">AB/4090/2023</a> FIXED	SHOFIQU L ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
<b>ORDERS</b>				
50	<a href="#">WP(C)/1583/2020</a> FIXED	PRADIP KUMAR DEY <b>Versus</b> THE BAR COUNCIL OF INDIA AND 3 ORS.	MR. R MAJUMDAR MR. I HUSSAIN MD A ALI MS. J GHOSH	MR. P D NAIR (R-2 ,3) MR. A CHETRY(R-2 ,3) MR G ALAM(R-2 ,3)
51	<a href="#">Cont.Cas(C)/352/2022</a>	M/S UDAY DISTRIBUTORS AND ANR <b>Versus</b> B KALYAN CHAKRAVARTHY AND 3 ORS (B)	MR R SINGHA	MR S M T CHISTIE (R-1,4) MR. N J KHATANIAR (R1,4) MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r- 2)
52	<a href="#">WP(C)/6812/2023</a> FIXED	MONTOSH PAUL <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R P SARMAH MR. D DOLEY	GA, ASSAM MR. K K PARASAR (r-1) DY.S.G.I.
53	<a href="#">WP(C)/7244/2023</a> FIXED	JOHIRUL ISLAM <b>Versus</b> ABHAYAPURI MUNICIPAL BOARD AND ANR	MR. A M KHAN MR Z RAHMAN	
54	<a href="#">I.A.(Civil)/480/2024</a> in WP(C)/3784/2017	ON THE DEATH OF KHIZIRUDDIN AHMED HIS LEGAL HEIRS FIROZA AHMED AND 2 ORS <b>Versus</b> SAHJAHAN ALI and ORS.	MR. M K CHOUDHURY MR P BHARDWAJ	MR. A BARKATAKI
	<b>WITH</b> <a href="#">WP(C)/3784/2017</a>	SAHJAHAN ALI and 36 ORS. <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR. R K BHUYAN MR A ZAMAN MR.R RABHA	GA, ASSAM MR.U K NAIR(Sr.Adv.)(Rly.Adv.) MR. A BARKATAKI MR.A CHETRY SC, NF RLY
	<b>WITH</b> <a href="#">I.A.(Civil)/607/2024</a> in WP(C)/3784/2017	ON THE DEATH OF MEER HUSSAIN HIS LEGAL HEIRS IMDAD HUSSAIN <b>Versus</b> SAHJAHAN ALI and ORS.	MR. M K CHOUDHURY	GA, ASSAM MR. A BARKATAKI DY.S.G.I. SC, NF RLY

	<b>WITH</b> <a href="#">I.A.(Civil)/699/2024</a> in WP(C)/3784/2017	ON THE DEATH OF ADIL SHAH HIS LEGAL HEIRS ARAFAT AJMIR <b>Versus</b> SAHJAHAN ALI and ORS	MR. M K CHOUDHURY MR P BHARDWAJ	GA, ASSAM GA, ASSAM MR. A BARKATAKI SC, NF RLY
	<b>WITH</b> <a href="#">I.A.(Civil)/700/2024</a> in WP(C)/3784/2017	ON THE DEATH OF MAZIL ALI HIS LEGAL HEIRS ANIMA BEGUM AND 2 ORS <b>Versus</b> SAHJAHAN ALI and ORS.	MR. M K CHOUDHURY	GA, ASSAM MR. A BARKATAKI SC, NF RLY
	<b>WITH</b> <a href="#">I.A.(Civil)/746/2024</a> in WP(C)/3784/2017	ON THE DEATH OF SAHERA KHATUN HER LEGAL HEIR ATUWAR RAHMAN <b>Versus</b> SAHJAHAN ALI and 41 ORS.	MR. M K CHOUDHURY MR P BHARDWAJ	GA, ASSAM GA, ASSAM MR. A BARKATAKI SC, NF RLY
		<b>HEARING</b>		
55	<a href="#">WP(C)/6231/2013</a> PART-HEARD, FIXED	PJ MOHANA PANICKER and 36 ORS <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.D BORAH	ASSTT.S.G.I.
56	<b>WITH</b> <a href="#">WP(C)/7209/2013</a>	BAL KRISHAN SHARMA and 14 ORS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.D BORAH	MR.N BARUA ASSTT.S.G.I.
57	<a href="#">WP(C)/565/2016</a> FIXED	ON THE DEATH OF BIREN BARMA, REPRESENTED BY SMTI. KAMLA BARMAN and ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G JALAN MR. S P DAS MR. A DEKA	GA, ASSAM MR. Y DOLOI (R- 1-3) MR. B K DAS (R-6) ADDL. AG, ASSAM
58	<a href="#">WP(C)/2304/2016</a> FIXED	M/S DHANSHIRI ECO CAMP <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR.D THAKUR MRN TALUKDAR MS.B DAS MR.N NATH	GA, ASSAM SC, FOREST ASSTT.S.G.I.
59	<b>WITH</b> <a href="#">WP(C)/8005/2015</a>	APURBA PRATAP GOSWAMI and ANR. <b>Versus</b> THE UNION OF INDIA and 19 ORS	MR.P K GOSWAMI MR.B P BORAH MS.B CHOUDHURY MR.P GOSWAMI MR.D CHOWDHURY	GA, ASSAM(R2) SC, FOREST MR.R DUTTA(R-5) MS U DAS(R-5) MR. P K BORAH MR.J HUDAR-5 ASSTT.S.G.I.(R1) MRJ CHUTIA(R3) SC, K A A C(R4)
60	<b>WITH</b> <a href="#">WP(C)/1127/2016</a>	DIPHLU RIVER LODGE and ANR <b>Versus</b> NATIONAL GREEN TRIBUNAL and 4 ORS	MS.M BARMAN MR.M ISLAM MR.A M BAZARBARUAH	SC, FOREST ASSTT.S.G.I.
61	<b>WITH</b> <a href="#">WP(C)/1819/2016</a>	PRAHLAD BOISNAB BARUAH <b>Versus</b> NATIONAL GREEN TRIBUNAL and 5 ORS	MR.H NATH MR.R SARMA MR.R B PHOOKAN	GA, ASSAM SC, FOREST ASSTT.S.G.I.
62	<a href="#">WP(C)/7096/2021</a> B/O	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
	<b>WITH</b> <a href="#">I.A.(Civil)/1041/2022</a> in WP(C)/7096/2021	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY



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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR M HALOI	07-03-2024	To	11-03-2024
12)	MR S PARASHAR	13-03-2024	To	20-03-2024
13)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
14)	MR. R ALI	07-03-2024	To	11-03-2024
15)	MR. S CHAMARIA	11-03-2024	To	13-03-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday,11th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### BAIL HEARING (BA)

1	<a href="#">Bail Appln./4660/2023</a> WITH CASE RECORD(SCANNED COPY)	MD MUSARAF <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
2	<a href="#">Bail Appln./527/2024</a>	MAJAHARUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S SARMA HAZARIKA MS S BEGUM MS N SULTANA	PP, ASSAM

#### BAIL HEARING

3	<a href="#">AB/3745/2023</a> FIXED	SHANKU DUTTA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
4	<a href="#">AB/6/2024</a> FIXED	CHHOTELAL SHAMBHUNATH DUBEY <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS S ISLAM	PP, ASSAM
5	<a href="#">AB/291/2024</a>	IRSHAD PERVEZ AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN S N ULLAH MR H A RASHID	PP, ASSAM

#### ORDERS

6	<a href="#">I.A.(CrI.)/157/2024</a> CRL.A. 365/2018(D/O), in CrI.A./365/2018	BAHEJ UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MS F N ZAMAN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024

10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR M HALOI	07-03-2024	To	11-03-2024
12)	MR S PARASHAR	13-03-2024	To	20-03-2024
13)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
14)	MR. R ALI	07-03-2024	To	11-03-2024
15)	MR. S CHAMARIA	11-03-2024	To	13-03-2024



सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM****2:00 PM to 4:15 PM****[ For Monday, 11th March 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE KARDAK ETE****COURT NO: 23****[CIVIL BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/6570/2021</a>	MONUHAR ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	SC, ELEM. EDU
2 <a href="#">Cont.Cas(C)/128/2024</a>	SRI RAMA PRASAD BISWAS <b>Versus</b> SHRI BISWARANJAN SAMAL	MR. S P CHOUDHURY MS. M BORA MR. S. J. SARKAR	
3 <a href="#">WP(C)/230/2024</a> FIXED	MACHUMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MS S.KHATUN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
4 <a href="#">WP(C)/524/2024</a>	DR. CHITRA ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M Z AHMED MR. A M DUTTA	SC, HIGHER EDU
5 <a href="#">WP(C)/1333/2024</a>	HEMANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, ELEM. EDU GA, ASSAM
6 <a href="#">WP(C)/1334/2024</a>	REJMINA BEGUM AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, ELEM. EDU
7 <a href="#">WP(C)/1337/2024</a>	RUKUN UDDIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH MS. S SAHNAZ	GA, ASSAM SC, SEC. EDU.
8 <a href="#">WP(C)/1346/2024</a>	ALL STIPENDARY APPOINTEE TEACHERS ASSOCIATION, ASSAM <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR M H AHMED I AMIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
9 <a href="#">WP(C)/1379/2024</a>	GAURAB YADAV AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR M H AHMED I AMIN MR. O ULLAH	SC, ELEM. EDU GA, ASSAM DY.S.G.I.
10 <a href="#">WP(C)/1390/2024</a>	HARI CHANDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	SC, SEC. EDU.
11 <a href="#">WP(C)/1395/2024</a>	TUHIN AHMAD SHUBHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU

**ORDER (IMPLEADMENT OF PARTY)**

- 12 [I.A.\(Civil\)/568/2024](#)  
in WP(C)/8448/2019
- SUKLAL DEBNATH  
**Versus**  
THE STATE OF ASSAM AND 5 ORS
- J U AHMED  
MR S R NAWAZ  
MR S A REEYAZ
- SC, HIGHER EDU  
MR. M U MONDAL (R-5)  
MS. N NASRIN (R-5)  
MR. A WAHAB (r-4)  
MR K ISLAM (R-5)  
SC, BTC
- WITH**  
[WP\(C\)/8448/2019](#)
- SUKLAL DEBNATH  
**Versus**  
THE STATE OF ASSAM AND 4 ORS
- J U AHMED  
MR S R NAWAZ  
MR S A REEYAZ
- SC, HIGHER EDU  
MR. M U MONDAL (R-5)  
MS. N NASRIN (R-5)  
MR. A WAHAB (r-4)  
MR K ISLAM (R-5)  
SC, BTC
- ADMISSION**
- 13 [WP\(C\)/2889/2015](#)  
FIXED
- DR. TAPAN KUMAR KALITA  
**Versus**  
THE STATE OF ASSAM AND 4 ORS
- MR. M A I HUSSAIN  
MR. A R BHUYAN
- MR. R MAZUMDAR (SC,  
HIGHER EDUCATION(R-1 to  
4))  
MR. K GOGOI (R-1 & 2)  
MR. A CHALIHA, SC,  
FINANCE DEPTT. (R-5)
- 14 [WP\(C\)/4621/2016](#)  
FIXED
- KARUNA BHATTA  
**Versus**  
THE STATE OF ASSAM and 4 ORS.
- MR.R C SAIKIA  
MS.K SAIKIA  
MR.D MEDHI
- SC, SECONDARY  
EDUCATION
- 15 [CRP/11/2019](#)  
FIXED, WITH OFFICE NOTE
- TAPAN KR. DAS  
**Versus**  
AJUFA BEGUM BIBI @ AJUPA AND 2 ORS.
- MR. JYOTIRMOY ROY  
MR. P K ROYCHOUDHURY  
MR. D BARUAH  
MR. R C DAS  
MR. D MAZUMDAR  
MR S C DAS  
MR. A I Ali  
MR. S BISWAS  
MR V KUNDU  
MS D DEVI  
MR. C. SHIL  
MR S HUSSAIN  
MR P BURAGOHAIN
- MR. B C DAS (R1, R2)  
MR. B C DAS (R1, R2)  
GA, ASSAM  
MR. M U MONDAL (R1, R2)  
MS. S K NARGIS  
MS. S K NARGIS  
MR. M HUSSAIN  
MD. I H KHAN (R1, R2)  
FOR CAVEATOR
- 16 [WP\(C\)/9189/2019](#)  
FIXED
- BIDYA WATI GOHAIN AND 5 ORS.  
**Versus**  
THE STATE OF ASSAM AND 5 ORS.
- MD H R AHMED  
MD A ISLAM
- SC, ELEM. EDU  
GA, ASSAM  
SC, FINANCE
- 17 [WP\(C\)/487/2021](#)
- TARUN SAIKIA AND 75 ORS  
**Versus**  
THE STATE OF ASSAM AND 2 ORS
- MR. B D GOSWAMI  
MS. P BORAH  
MS. B M LAHKAR
- SC, SEC. EDU.
- 18 [WP\(C\)/5039/2021](#)
- NILIM HAZARIKA  
**Versus**  
THE STATE OF ASSAM AND 2 ORS.
- MR. S U AHMED  
MR A HAWARI
- SC, ELEM. EDU  
GA, ASSAM
- 19 [WP\(C\)/5175/2021](#)  
B/O
- MALAY KRISHNA DUTTA AND 11 ORS.  
**Versus**  
THE STATE OF ASSAM AND 5 ORS.
- MR. J AHMED  
MR. P A AHMED  
MR S U AHMED  
MS. INDRANEE SARMA
- SC, ELEM. EDU  
SC, SSA
- 20 [WP\(C\)/5181/2021](#)
- MANJU NEOG @ MANJU KHOUND@  
MANJU NEOG KHOUND  
**Versus**  
THE STATE OF ASSAM AND 4 ORS
- MR. S U AHMED  
MR A HAWARI
- SC, ELEM. EDU  
GA, ASSAM
- 21 [WP\(C\)/5392/2021](#)  
FIXED
- MERAJUL HOQUE AND 9 ORS.  
**Versus**  
THE STATE OF ASSAM AND 3 ORS.
- MR. A DEKA
- SC, ELEM. EDU
- 22 [WP\(C\)/6501/2021](#)
- ASHRAB ALI  
**Versus**  
THE STATE OF ASSAM AND 4 ORS
- MR K BHUYAN  
MR G BORDOLOI  
MR. H A AHMED  
V SOLO  
S KHANIKAR  
MS. J BURAGOHAIN  
MR. M U E BHUYAN
- SC, ELEM. EDU  
GA, ASSAM  
MR M H AHMED (R-5)  
MS. N SULTANA (R-5)
- 23 [WP\(C\)/1017/2023](#)  
FIXED
- NILA KANTA CHUTIA  
**Versus**  
THE STATE OF ASSAM AND 4 ORS
- MR. D BHUYAN
- GA, ASSAM  
SC, EDU

24	<a href="#">WP(C)/4451/2023</a> B/O	DR. SAMEDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR K P PATHAK MR. R MAJUMDAR MR. JUNM LASKAR	SC, HIGHER EDU GA, ASSAM SC, APSC SC, APSC SC, FINANCE
25	<a href="#">WP(C)/4641/2023</a> FIXED	DASARATH DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR. A GONI MR S ISLAM MR. S. SUR MR S AFRIDI MR. D J BARMAN	GA, ASSAM MR G PEGU MR B GOGOI SC, SEC. EDU. SC, FINANCE DEPTT. MR. S M T CHISTIE
26	<a href="#">WP(C)/4766/2023</a> B/O	INDRAJIT DHAR <b>Versus</b> THE BOARD OF SECONDARY EDUCATION AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	MR. B J MUKHERJEE (r-5) MS R SAHA (r-5) SC, SEBA
27	<a href="#">WP(C)/4810/2023</a> FIXED	ABDUL KUDDUS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU
28	<a href="#">WP(C)/4990/2023</a> FIXED	DEBOBRATA NATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	SC, SEC. EDU. SC, NCHAC SC, FINANCE
29	<a href="#">WP(C)/5468/2023</a>	PANKAJ DEKA AND 30 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MS. T SOM MR. P TELI	SC, ELEM. EDU GA, ASSAM
30	<a href="#">WP(C)/6161/2023</a> B/O	PADMA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. L GOGOI	SC, ELEM. EDU SC, FINANCE
31	<a href="#">WP(C)/6324/2023</a> FIXED, WITH WP(C)/6289/2013 (D/O)	MD. NAZRUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. U K GOSWAMI	GA, ASSAM MR. A M BARBHUIYA (R-6 to 8) MS S R MAZARBHUIYA (R-6 to 8) MS A BEGUM (R-6 to 8) S. M. ZINNA (R-6 to 8) SC, SEC. EDU.
32	<a href="#">WP(C)/7500/2023</a> B/O	BIBEKA NANDA SAIKIA <b>Versus</b> THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS.	MR. M SARMA MR BHARGAV DAS MR ARINDAM BARUAH	SC, AAU
<b>ORDERS</b>				
33	<a href="#">Cont.Cas(C)/537/2016</a> B/O	SMT. BIJOY LAKHI PEGU and 11 ORS <b>Versus</b> PRITAM SAIKIA and ANR.	MR.L GOGOI MR.D HAZARIKA	MR.D SAIKIA(R-1) MR.A DEKAR-1 MS.P CHAKRABORTY(R-2)
34	<a href="#">Cont.Cas(C)/124/2018</a> FIXED, WITH Review.Pet./89/2017 (D/O), Review.Pet./100/2016 (D/O), WP(C)/349/2009 (D/O), WP(C)/2567/2010 (D/O), WP(C)/3286/2014 (D/O), WP(C)/4054/2006 (D/O), WP(C)/4433/2001 (D/O)	GOPAL CH. BARUAH AND 16 ORS. <b>Versus</b> 3) DR. BIJOYA CHOUDHURY, ACS	MR. U K NAIR MR R ISLAM MR. D BHUYAN	MR. D SAIKIA MR. A DEKA MR. N J KHATANAR (r-4) MS. N PHUKAN MS K DAS (r-4) MR. S M T CHISTIE
35	<a href="#">Cont.Cas(C)/118/2022</a> FIXED, WITH CONT. CASE(C)/73/2019 (D/O) <b>WITH</b> <a href="#">I.A.(Civil)/2817/2022</a> <b>in</b> Cont.Cas(C)/118/2022	PURNOLAKHI GOGOI AND ANR. <b>Versus</b> SONMOY DUTTA	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. A K SAHEWALLA (r-2) MR. W SHARMA (r-2) MR P GOGOI (r-2)
	<b>WITH</b> <a href="#">I.A.(Civil)/161/2023</a> <b>in</b> Cont.Cas(C)/118/2022	PURNOLAKHI GOGOI AND ANR. <b>Versus</b> SONMOY DUTTA AND 2 ORS.	MS. P CHAKRABORTY MS. K KHAN	MR. K K NANDI MR. A K SAHEWALLA MR K BORTHAKUR (R 3) MR. R K NATH (R 3)
36	<a href="#">WP(C)/5998/2022</a>	PURNOLAKHI GOGOI AND ANR. <b>Versus</b> SONMOY DUTTA AND ANR	MS. P CHAKRABORTY MS. K KHAN	MR. K K NANDI
	<b>WITH</b> <a href="#">I.A.(Civil)/161/2023</a> <b>in</b> Cont.Cas(C)/118/2022	DR. BHUPESH MALLA BUZARBARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S SARMA MR. J DEKA MR. S K DEKA MR. T BHUYAN	SC, HIGHER EDU

37	<b>WITH</b> <a href="#">WP(C)/4449/2020</a>	DR BHUPESH MALLA BUZARBARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	SC, HIGHER EDU SC, AG
38	<a href="#">Cont.Cas(C)/52/2023</a>	BISWADEEP KAR PURKAYASTA <b>Versus</b> SURANJANA SENAPATI	MR. R A CHOUDHURY MR. R A MAZUMDER	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH MR B KAUSHIK
39	<a href="#">Cont.Cas(C)/326/2023</a>	RAJIB KUMAR DUTTA <b>Versus</b> ROHAN KR JHA and ANR.	MS. P CHAKRABORTY MS. A DAS	MR. P K ROY (r-2) MS. K PHUKAN MR. S K CHAKRABORTY (r-2) MRS. A CHAKRABORTY (r-2) MS. M DUTTA (r-2)
40	<a href="#">Cont.Cas(C)/340/2023</a>	PRADIP KUMAR BAISHYA <b>Versus</b> DR. BIJOYA CHOUDHURY, I.A.S. AND 2 ORS	MR D S DEKA	MR. S R RABHA (r-3) MR. N J KHATANIAR (r-2) MR P NAYAK (r-3) MR B KAUSHIK (r-2)
41	<a href="#">Cont.Cas(C)/390/2023</a>	MAITREYEE GOSWAMI <b>Versus</b> A K BHUTANI AND ANR	MR. M DUTTA MS S DEV MS N RAI	
42	<a href="#">Cont.Cas(C)/407/2023</a> FIXED	RAUNAK HUSSAIN <b>Versus</b> NARAYAN KONWAR AND 2 ORS	MR. Y S MANNAN MS N DEKARAJA	MR. D SAIKIA (R2) MR. D SAIKIA (R2) MR S M T CHISTIE MR. P K BORAH MR. P K BORAH MR. U SARMA (R2)
43	<a href="#">Cont.Cas(C)/445/2023</a> FIXED	PRASUN CHANDA <b>Versus</b> NARAYAN KONWAR AND 5 ORS.	DR G J SHARMA MR S NATH	MR S M T CHISTIE (R-1,5,6) MS K DAS (r-1)
44	<a href="#">Cont.Cas(C)/699/2023</a>	BINOD KARMAKAR AND 11 ORS <b>Versus</b> SURANJANA SENAPATI, ACS AND ANR	MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR. U SARMA (R-1) MR B KAUSHIK (R-1)
45	<a href="#">WP(C)/3066/2023</a> B/O	MILAN BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. S BORTHAKUR	MR. I H SAIKIA (r-7) MR. K KALITA (r-7) SC, SEC. EDU.
46	<a href="#">WP(C)/3761/2023</a> FIXED	SWAPAN KR NATH AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, SEC. EDU.
47	<a href="#">Review.Pet./8/2024</a> FIXED, IN WP(C)/6805/2023 (D/O)	ABUL HUSSAIN <b>Versus</b> MD MOJIBUR RAHMAN AND 10 ORS	MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/697/2024</a> <b>in</b> Review.Pet./8/2024	ABUL HUSSAIN, <b>Versus</b> MOJIBUR RAHMAN AND 10 ORS	MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM
48	<a href="#">WP(C)/485/2024</a> FIXED	ABDUL MOTIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	F K R AHMED MR. H THAKURIA	SC, ELEM. EDU
49	<a href="#">WP(C)/686/2024</a> FIXED	MASEB ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	S YESMIN MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM
<b>HEARING</b>				
50	<a href="#">WP(C)/3485/2021</a> FIXED	VIKRANT SINGH <b>Versus</b> THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	MR A B DEY MR. S SUTRADHAR SC, IIT MS. D D BARMAN
	<b>WITH</b> <a href="#">I.A.(Civil)/1642/2022</a> <b>in</b> WP(C)/3485/2021	VIKRANT SINGH <b>Versus</b> THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY	MR H DAS (R-2) SC, IITG

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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
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8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
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10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR M HALOI	07-03-2024	To	11-03-2024
12)	MR S PARASHAR	13-03-2024	To	20-03-2024
13)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
14)	MR. R ALI	07-03-2024	To	11-03-2024
15)	MR. S CHAMARIA	11-03-2024	To	13-03-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday, 11th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE BUDI HABUNG**

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">MACApp./406/2023</a>	HASSAN ULLAH @ HASAN ULLAH <b>Versus</b> AMINUL HOQUE AND 2 ORS. H	MR. S ISLAM MR A HAWARI	
2 <a href="#">MACApp./463/2023</a>	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> RAHIS UDDIN ALI AND 8 ORS	MR H BURAGOHAIN MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	
<b>WITH</b> <a href="#">I.A.(Civil)/3879/2023</a> in <a href="#">MACApp./463/2023</a>	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> RAHIS UDDIN ALI AND 8 ORS	MRS L SHARMA MRS L SHARMA MR S S SHARMA MR. B J MUKHERJEE	
3 <a href="#">MACApp./105/2024</a>	DAMAYANTI DAS AND ANR <b>Versus</b> MD. MANIK ALI SAIKIA AND ANR.	MR. R GOSWAMI B DUTTA	
4 <a href="#">MACApp./107/2024</a>	BHULA DAS <b>Versus</b> CHALEHA KHATUN AND 7 ORS.	MR. A K GUPTA MR H J TAMULI MR D MAHANTA	
<b>ORDERS</b>			
5 <a href="#">MACApp./206/2010</a>	SMT. BINITA KALITA and 3 ORS <b>Versus</b> THE REGIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD	MR.T BAIDYA MR.A PHUKAN MR.A BHARALI	S MUSAHARY
6 <a href="#">MC/995/2014</a> in <a href="#">MACApp. SL. NO. 220727</a>	SMTI LALITA DEVI AGARWAL and 5 ORS, <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS,	MRJ C GAUR MS.J CHOUDHURY MR.D CHAKRABORTY	MS.N MODI MSP DEHINGIA MR.A TALUKDAR MR.K K BHATTA MS.M CHOUDHURY MR.K K BHATTACHARYYA MR.S DUTTA MR.C SHARMA
7 <a href="#">MACApp./172/2016</a> WITH LCR	SRI KAMAL ADHIKARY <b>Versus</b> SRI JAGAT CHANDRA NATH and 2 ORS	MR.A C MAHANTA MR.A C MAHANTA MR. B K JAIN MR.K K DEY MRV K BAROOAH MS. O PHUKAN	MR.S K GOSWAMI(R-3) MR.N BARMAN(R-3) MR.A ACHARYAR-3 MR.R KATHKATIA(R-3)

8	<b>WITH</b> <a href="#">MACApp./316/2016</a>	MD FIROZ <b>Versus</b> SRI JAGAT CHANDRA NATH and 2 ORS	MR.A C MAHANTA MR. B K JAIN MR.K K DEY MRV K BAROOAH MS. O PHUKAN	MS.R D MOZUMDAR(R-3) MS.C MOZUMDAR(R-3) MR.S P SHARMAR-3
9	<a href="#">I.A.(Civil)/211/2019</a> <b>in</b> MACApp./17766/2018	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI LUCHI SANGMA AND 11 ORS	MR. K K BHATTA MRS. R DEVI MR J JOHN MS JONA TALUKDAR	MR H DAS MR. B C DEKA
	<b>WITH</b> <a href="#">MACApp./17766/2018</a> (Filing Number)	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI LUCHI SANGMA AND 11 ORS		
10	<a href="#">I.A.(Civil)/1358/2019</a> <b>in</b> MFA/140/2007 (D/O) <b>in</b> MFA/140/2007	KHALILUR RAHMAN and ANR <b>Versus</b> UNITED INDIA INS. CO. LTD. AND ANR	MR. S ISLAM	
11	<a href="#">I.A.(Civil)/2199/2019</a> <b>in</b> MACApp./7671/2019	ABDUL KARIM @ KARIM BHUYAN <b>Versus</b> RELIANCE GENERAL INSURANCE CO. LTD	MR. S AHMED MS A HUSSAIN MR. Y ALI MR. F R CHOUDHURY	
	<b>WITH</b> <a href="#">MACApp./7671/2019</a> (Filing Number)	ABDUL KARIM @ KARIM BHUYAN <b>Versus</b> RELIANCE GENERAL INSURANCE CO. LTD	MR. S AHMED MS A HUSSAIN MR. Y ALI MR. F R CHOUDHURY	
12	<a href="#">I.A.(Civil)/3174/2019</a> <b>in</b> MFA/23/2011 (D/O) <b>in</b> MFA/23/2011	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> ANIL CH. DAS AND 2 ORS	MRS. S ROY	MR. R K AGARWAL
13	<a href="#">I.A.(Civil)/3228/2019</a> <b>in</b> MACApp./9776/2019	NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> SMT. ANJU DAS AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA MR. S DUTTA	
	<b>WITH</b> <a href="#">MACApp./9776/2019</a> (Filing Number)	NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> SMT. ANJU DAS AND 2 ORS.	MR SISHIR DUTTA	
14	<a href="#">I.A.(Civil)/764/2020</a> <b>in</b> MFA/655/2020	GOLAP RABBANI <b>Versus</b> MISS HASSINA BEGUM AND 2 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	MS. R D MOZUMDAR (R2, R3) MS. C MOZUMDAR (R2, R3) MR. S P SHARMA (R2, R3)
	<b>WITH</b> <a href="#">MFA/655/2020</a> (Filing Number)	GOLAP RABBANI <b>Versus</b> MISS HASSINA BEGUM AND 2 ORS	MD. S ISLAM	
15	<a href="#">MACApp./530/2022</a> WITH LCR	NGANGOM RANJITA DEVI AND ANR <b>Versus</b> ORIENTAL INSURANCE CO. LTD AND 3 ORS	MR. B J MUKHERJEE MR. S BISWAS	MR S DUTTA (R-1) MS S MOCHAHARI (R-1) MR. S DUTTA (R-1) MR. H BURAGOHAINE (r-2) MR S DUTTA (R-1)
16	<a href="#">I.A.(Civil)/1465/2023</a> <b>in</b> MACApp./385/2016	MUSSTT. ANOWAR BEGUM AND ANR. <b>Versus</b> HDFC ERGO GENERAL INSURANCE CO. LTD. AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	MR. R GOSWAMI
	<b>WITH</b> <a href="#">MACApp./385/2016</a>	HDFC ERGO GENERAL INSURANCE CO. LTD <b>Versus</b> MUSSTT ANOWARA BEGUM and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. S K SAHARIAH (R3) MR A ISLAM (R3) MR D C NATH (R3) MR. M KHAN (r-1 to 2) MR. C SHARMA (R3) MR A K DAS (r-1 to 2) MS J AKTAR (r-1 to 2) MR.M A MONDAL(R3)
	<b>WITH</b> <a href="#">CO/5904/2023</a> (Filing Number) <b>in</b> MACApp./385/2016	MUSSTT. ANOWAR BEGUM AND ANR. <b>Versus</b> HDFC ERGO GENERAL INSURANCE CO. LTD. AND ANR. H	MR. M KHAN	

17	<a href="#">I.A.(Civil)/1920/2023</a> in MFA/8013/2023	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SHARIFUL ISLAM AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. S SENAPATI (r-1) MR. T BAIDYA (r-1) MS. A S BAIDYA (r-1) MS C.DEVI (r-1)
	<b>WITH</b> <a href="#">MFA/8013/2023</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SHARIFUL ISLAM AND ANR. E	MS. R D MOZUMDAR	
18	<a href="#">I.A.(Civil)/2104/2023</a> in MACApp./8144/2023	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD <b>Versus</b> ANDARLIN MARAK AND 2 ORS.	MRS L SHARMA MR. K K BHATTA	MR H DAS(R-1) MR. R SARMA (R2) MR. S K ROY (R2) D BARUAH (R-1)
	<b>WITH</b> <a href="#">MACApp./8144/2023</a> (Filing Number)	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD <b>Versus</b> ANDARLIN MARAK AND 2 ORS. E	MR. K K BHATTA	
19	<a href="#">I.A.(Civil)/2681/2023</a> WITH LCR in MACApp./54/2018	MD NUR ALAM @ NUR ALAM KHAN <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD H	MR. A MANNAF MR. B C THAKURIA	MR. S K GOSWAMI
	<b>WITH</b> <a href="#">MACApp./54/2018</a>	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> MD NUR ALAM @ NUR ALAM KHAN and 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R KATHKATIA	MR. A MANNAF (R1) MR. B C THAKURIA (R1)
20	<a href="#">I.A.(Civil)/3039/2023</a> in MACApp./262/2023	MISS MANISHA THAPA, <b>Versus</b> NATIONAL INSURANCE CO. LTD	MR D MONDAL	MR. R K BHATRA
	<b>WITH</b> <a href="#">MACApp./262/2023</a>	NATIONAL INSURANCE CO. LTD <b>Versus</b> MISS MANISHA THAPA AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN	MR D MONDAL (R1) DR. U BARUAH (R1) MR P SHARMAH (R-2) RANJU R S BARUAH (R1) MR. G C BORAH (R- 3,4) MR P SONOWAL(R-2) MR S B SINHA (R-2)
	<b>WITH</b> <a href="#">I.A.(Civil)/1915/2023</a> in MACApp./262/2023	NATIONAL INSURANCE CO. LTD <b>Versus</b> MISS MANISHA THAPA AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN	MR D MONDAL (R1) DR. U BARUAH (R1) MR P SHARMAH (R-2) RANJU R S BARUAH (R1) MR. G C BORAH (R- 3,4) MR P SONOWAL(R-2) MR S B SINHA (R-2)
21	<a href="#">I.A.(Civil)/162/2024</a> in MACApp./566/2024	MAGMA HDI GEN INSURANCE COMPANY LTD. <b>Versus</b> KABITA GOENKA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">MACApp./566/2024</a> (Filing Number)	MAGMA HDI GEN INSURANCE CO LTD <b>Versus</b> KABITA GOENKA AND 4 ORS (B)	MR. R GOSWAMI	
22	<a href="#">I.A.(Civil)/760/2024</a> in MACApp./15867/2023	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MAZADUL KHAN AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">MACApp./15867/2023</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MAZADUL KHAN AND 2 ORS. F	MS. R D MOZUMDAR	
23	<a href="#">I.A.(Civil)/771/2024</a> in MFA/2190/2024	REKHA DEVI @ REKHA KUMARI <b>Versus</b> LAXMI DEVI RAY AND ANR.	MR. R K JAIN TULIKA BORAH	
	<b>WITH</b> <a href="#">MFA/2190/2024</a> (Filing Number)	REKHA DEVI @ REKHA KUMARI <b>Versus</b> LAXMI DEVI RAY AND ANR F	MR. R K JAIN	

**HEARING**

24	<a href="#">MACApp./181/2016</a> WITH LCR	NATIONAL INSURANCE CO. LTD. <b>Versus</b> DAIJI GOSWAMI and ANR.	MR. R C PAUL MS. S ROY	MS. S KHANIKAR MS. P BARUAH MS U DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/1036/2018</a> in MACApp./181/2016	SMTI. DAISY GOSWAMI <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND ANR	MS. S KHANIKAR	MS. S ROY
25	<a href="#">MACApp./856/2018</a> WITH LCR	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI AMAL BORAH AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
26	<b>WITH</b> <a href="#">MACApp./860/2018</a>	SRI AMAL BORAH <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD	MRS. R BORAH MR. D BORAH	MR. R C PAUL MS L DAS
27	<a href="#">MACApp./40/2020</a> WITH LCR	DEBENDRA NATH BORAH <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD and ANR	MR.A GANGULY MR.S K SINGH MS A DUTTA	MR. A ACHARYA

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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR M HALOI	07-03-2024	To	11-03-2024
12)	MR S PARASHAR	13-03-2024	To	20-03-2024
13)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
14)	MR. R ALI	07-03-2024	To	11-03-2024
15)	MR. S CHAMARIA	11-03-2024	To	13-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Monday, 11th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>			
1 <a href="#">Bail Appln./689/2024</a>	IRFAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A SAYED MS. S MAHANTA MR. M MAHANTA	PP, ASSAM
2 <a href="#">Bail Appln./691/2024</a>	BAHAR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR A T M HUSSAIN	PP, ASSAM
3 <a href="#">Bail Appln./693/2024</a>	HIRAK JYOTI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH MR. B HUSSAIN	PP, ASSAM
4 <a href="#">Bail Appln./694/2024</a>	MUNIN BARMAN @ MOON BARMAN <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI P. NAIDING	PP, ASSAM
5 <a href="#">Bail Appln./696/2024</a>	UTJAL BEZBARUAH @ UJJAL <b>Versus</b> THE STATE OF ASSAM	MRS L BORUAH MS M BORAH MR. B B BORAH LUAYING	PP, ASSAM
<b><u>MOTION</u></b>			
6 <a href="#">Crl.Rev.P./84/2024</a>	BHUGEN CHANDRA BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
7 <a href="#">Crl.Rev.P./85/2024</a>	MD. NURHAMUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	PP, ASSAM
8 <a href="#">Crl.Rev.P./86/2024</a>	BIR KUMAR SINGHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
<b>WITH</b> <a href="#">I.A.(Crl.)/237/2024</a> <b>in</b> Crl.Rev.P./86/2024	BIR KUMAR SINGHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
9 <a href="#">Crl.Pet./259/2024</a>	DIGANTA KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P DUTTA MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM

10	<a href="#">Crl.Pet./260/2024</a>	PUTUMONI HAZARIKA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
11	<a href="#">Crl.Pet./261/2024</a>	SHANEWAGE AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM
12	<a href="#">Crl.Pet./262/2024</a>	MANISH KHETAWAT @ TINKU KHETAWAT <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
13	<a href="#">Crl.Pet./263/2024</a>	RUP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. N AHMED MD A RAHMAN MR. S DAS	PP, ASSAM
14	<a href="#">Crl.Pet./264/2024</a>	NABA KANTA BAISHYA <b>Versus</b> ASOMI INDUSTRIES PVT. LIMITED AND ANR	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	
15	<a href="#">Crl.Pet./267/2024</a>	JAGDISH PRASAD MOOND <b>Versus</b> VINEET MORE AND ANR	MR D TALUKDAR MR. R K PRADHAN MR. A K SAIKIA MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM (R2)
16	<a href="#">Crl.Pet./268/2024</a>	SHWET AGARWAL <b>Versus</b> NAVIN JAIN	M KABRA MR. A KABRA	
17	<a href="#">AB/614/2024</a>	RATAN KUMAR BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. K D CHETRI MS R BARUAH	PP, ASSAM
18	<a href="#">AB/624/2024</a>	JOYDEP SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
19	<a href="#">AB/627/2024</a>	MOTIAR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MD. I HUSSAIN	PP, ASSAM
20	<a href="#">AB/629/2024</a>	MD. FARMAN ALI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MR S ISLAM MR. S UDDIN	PP, ASSAM
<b>ADMISSION</b>				
21	<a href="#">Crl.Rev.P./308/2022</a> B/O	RASHID KHAN <b>Versus</b> DHANI RAM PAUL	MR D RABHA MR. M K SARMA MR K K GOSWAMI	MR. D K KOTHARI MR. B DEKA MR. B DEKA MS. P BARUAH MS. P BARUAH MR. D DEKA MR. D DEKA
22	<a href="#">Crl.Pet./896/2022</a> WITH LCR 1 FILE(SCANNED COPY)	M/S FLAMINGO BREWERIES PVT LTD AND 2 ORS <b>Versus</b> INCOME TAX DEPTT	MR. V RAJKHOWA MR. D GOGOI	
23	<a href="#">Crl.Pet./165/2022</a>	SANJU PHANGCHO <b>Versus</b> INCOME TAX DEPARTMENT	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	
24	<a href="#">Crl.Pet./168/2022</a>	BIJOY PHANGCHO <b>Versus</b> INCOME TAX DEPARTMENT	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	
25	<a href="#">Crl.Pet./901/2022</a>	NAROLA AIER <b>Versus</b> INCOME TAX DEPTT	MR. V RAJKHOWA MR. D GOGOI	

26	<a href="#">Crl.Pet./918/2022</a> FIXED	MINTU DAS <b>Versus</b> THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MRS. M CHATTERJEE (R-2) PP, ASSAM
27	<a href="#">Crl.Pet./374/2023</a> WITH LCR 1 FILE	SASHI KUMAR DUTTA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY MS A BHATTACHARJEE	MR H R A CHOUDHURY (R-2) MR. A AHMED (r-2) MR. I U CHOWDHURY (R-2) PP, ASSAM

**BAIL HEARING (BA)**

28	<a href="#">Bail Appln./418/2024</a> FIXED	HABIB KHAN <b>Versus</b> THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
29	<a href="#">Bail Appln./544/2024</a> FIXED	NAZMUL HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. K MIRA MR. H A TALUKDAR	PP, ASSAM
30	<a href="#">Bail Appln./559/2024</a> FIXED	ANSARUL ISLAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS	PP, ASSAM
31	<a href="#">Bail Appln./568/2024</a> FIXED	RASHIDA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
32	<a href="#">Bail Appln./578/2024</a> FIXED	RAKESH MALAKAR @SANJIB MALAKAR <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR MS B KOUSHIK	PP, ASSAM
33	<a href="#">Bail Appln./644/2024</a> FIXED	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR B M DEKA S YESMIN MR D MEDHI P. NAIDING	PP, ASSAM

**BAIL HEARING**

34	<a href="#">AB/4079/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	MONTE ROY @ MONTE RAY <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
35	<a href="#">AB/4290/2023</a> FIXED	SAHINUR @ SAHINUR ISLAM <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MD S A MONDAL MR M HOQUE MR M HOQUE S A KHAN	PP, ASSAM
36	<a href="#">AB/43/2024</a> FIXED	ROFIKUL ALI HOQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
37	<a href="#">AB/131/2024</a> FIXED	KULDIP DAS <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	PP, ASSAM
38	<a href="#">AB/179/2024</a> FIXED	MEHER ALI MONDAL AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI S R GOGOI MS M BORAH	PP, ASSAM
39	<a href="#">AB/238/2024</a> FIXED	LUTFOR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM	MR. A AHMED MR. S H ZAMAN U U KHAN PP, ASSAM
40	<a href="#">AB/336/2024</a> FIXED	ABDUL RAKIB @ RAKIB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR J M SULAIMAN	PP, ASSAM
41	<a href="#">AB/337/2024</a> FIXED	PANKAJ NATH <b>Versus</b> THE STATE OF ASSAM	MR. P BORA MR M SAHEWALLA MS K BHATTACHARYYA MS K SARMA	PP, ASSAM

42	<a href="#">AB/345/2024</a> FIXED	JEHER ALI @ JIARUL HQ <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN S N ULLAH MR M K DAS MR H A RASHID	PP, ASSAM
43	<a href="#">AB/352/2024</a> FIXED	MUKSED ALI <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR. A KHALIQUE	PP, ASSAM
44	<a href="#">AB/453/2024</a> FIXED	PARWEZ ANSARI <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. S ISLAM MR A HAWARI	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN PP, ASSAM
45	<a href="#">AB/461/2024</a> FIXED	JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	
46	<a href="#">AB/475/2024</a> FIXED	MD. RAZIUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
47	<a href="#">AB/479/2024</a> FIXED	ANUP OJAH <b>Versus</b> THE STATE OF ASSAM	MR. M K CHOUDHURY MR. A MANNAF MD A S ALI	PP, ASSAM
48	<a href="#">AB/497/2024</a> FIXED	MD. MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
<b>ORDERS</b>				
49	<a href="#">I.A.(CrI.)/314/2020</a> WITH LCR 7 FILES, B/O <b>in</b> CrI.A./140/2020 <b>WITH</b> <a href="#">CrI.A./140/2020</a>	SRI SOMESWAR PAW <b>Versus</b> STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
		SRI SOMESWAR PAW <b>Versus</b> STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	MISS. M BORAH (r-2) MR H K BARUAH (r-2) PP, ASSAM
50	<a href="#">CrI.A./332/2023</a> WITH OFFICE NOTE, B/O	BINDESWAR TIWARI <b>Versus</b> THE STATE OF ASSAM	MR. S DAS MRS. R T DAS MR K DAS	MR. B RAHMAN(R-2) MR. B RAHMAN(R-2) MR J ISLAM MR. H ALI(R-2) MR. K K PARASAR(APP) MR G DEKA(R-2) MR G DEKA(R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/837/2023</a> <b>in</b> CrI.A./332/2023	BINDESWAR TIWARI <b>Versus</b> THE STATE OF ASSAM	MRS. R T DAS MR K DAS MR K DAS	MR. B RAHMAN (R-2) MR. H ALI (R-2) MR. K K PARASAR (APP) MR G DEKA(R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/868/2023</a> <b>in</b> CrI.A./332/2023	BINDESWAR TIWARI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S DAS MR K TALUKDAR	MR. B RAHMAN(R-2) MR. H ALI(R-2) MR. K K PARASAR(APP) MR G DEKA(R-2) PP, ASSAM
51	<a href="#">Tr.P.(CrI.)/13/2024</a> FIXED	SHILADITYA SWARGIARY <b>Versus</b> NIKITA SWARGIARY	MR B DEORI	
52	<a href="#">CrI.Pet./83/2024</a> B/O	AZAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM



- 53 [Crl.Pet./150/2024](#)  
WITH LCR 2 FILES, FIXED  
MD MUSTAFA AHMED SARKAR  
**Versus**  
THE STATE OF ASSAM AND ANR  
MR. SURAJIT DAS  
A W AMAN  
MS SURAYA RAHMAN  
MR SARFRAZ NAWAZ  
MR S A BARBHUYAN  
MS. P KHATUN  
SAMIM RAHMAN
- 54 [Crl.Pet./169/2024](#)  
WITH LCR 1 FILE(SCANNED  
COPY), FIXED  
RINTU KUMAR BORAH AND 2 ORS  
**Versus**  
JENU BORAH  
MR. S K TALUKDAR  
MS. S T BOKTH  
MS. B. BANIA
- 55 [I.A.\(Crl.\)/170/2024](#)  
FIXED  
in Crl.Rev.P./1470/2024  
**WITH**  
[Crl.Rev.P./1470/2024](#)  
(Filing Number)  
SURYA KUMAR SAIKIA  
**Versus**  
DWIPANNITA KALITA  
MR. P BORAH  
MRS K M SAIKIA
- SURYA KUMAR SAIKIA  
**Versus**  
DWIPANNITA KALITA (H)  
**HEARING**
- 56 [Crl.A./324/2022](#)  
1 Y 4 M 24 D :WITH LCR 4 FILES,  
B/O  
JAGADISH PASOWAN  
**Versus**  
THE STATE OF ASSAM AND ANR.  
MR. B D KONWAR SR. ADV. PP, ASSAM  
MR H AGARWAL  
MR J SINGH  
MR A K AZAD  
MS M ZOMUANPUII  
MS. D BRAHMA

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LEAVE NOTE OF ADVOCATES FOR 11/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR M HALOI	07-03-2024	To	11-03-2024
12)	MR S PARASHAR	13-03-2024	To	20-03-2024
13)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
14)	MR. R ALI	07-03-2024	To	11-03-2024
15)	MR. S CHAMARIA	11-03-2024	To	13-03-2024